

# ORISSA HIGH COURT

## FILING REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/34445/2024	KALIA GOUDA VS STATE OF ODISHA	S.S.RAY (2) VS	SHERAGADA /479 /2023 () //	
2	D-BLAPL/34448/2024	HEMANTA KUMAR SWAIN VS STATE OF ODISHA	SUDHIR RANJAN MOHAPATRA VS	MOHANA /96 /2024 () //	
3	D-BLAPL/34451/2024	MAHAMMAD NAFEES @ MOHD. NAFEES VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 () //	
4	D-BLAPL/34452/2024	AKASH MUKHI @ BADAL VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /333 /2024 () //	
5	D-BLAPL/34453/2024	CHAGULU @ PRATAP SETHI VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	CHANDABALI /277 /2018 () //	
6	D-BLAPL/34454/2024	JAGA @ JAGANNATH SWAIN VS STATE OF ODISHA	BIBHU PRASAD DAS VS	KABISURYANAGAR /334 /2024 () //	
7	D-BLAPL/34456/2024	DHUBALA @ GOPI @ DHABALESWAR BAGARTY VS STATE OF ODISHA	TRILOCHAN NANDA VS	PUINTALA /71 /2021 () //	
8	D-BLAPL/34467/2024	PADMAN HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /141 /2022 () //	
9	D-BLAPL/34470/2024	BIRENDRA TAKRI VS STATE OF ODISHA	ARIJEET MISHRA VS	NABARANGAPUR TOWN /216 /2024 () //	
10	D-BLAPL/34475/2024	PRATYUSH NANDA VS STATE OF ODISHA	AMIT KUMAR SAA VS	LOISINGHA(BOLANGIR) /308 /2023 () //	
11	D-BLAPL/34481/2024	HAGARU @ BISHNU NAG VS STATE OF ODISHA	SK. ZAFARULLA VS	KEONJHAR SADAR /389 /2023 () //	

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12	D-BLAPL/34485/2024	SIPU @ AMAR CHANDRA PALEI @ SAMANTARAY VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	GADISAGADA /99 /2024 () //	
13	D-BLAPL/34487/2024	SANTOSH NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /34 /2020 () //	
14	D-BLAPL/34488/2024	PRABHAKAR BEHERA @ AMI @ KHUKULI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /656 /2024 () //	
15	D-BLAPL/34490/2024	GOURA @ LIPU @ SIDHARTHA PALEI @ SAMANTARAY VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	GADISAGADA /99 /2024 () //	
16	D-BLAPL/34491/2024	PABITRA MOHAN PANIGRAHI VS STATE OF ODISHA	SURIYA NARAYAN SAHU VS	PURUSHOTTAMPUR /314 /2022 () //	
17	D-BLAPL/34494/2024	JAGA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /72 /2011 () //	AOR20220001648C202400071
18	D-BLAPL/34495/2024	MANTU CHANDAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /203 /2024 () //	
19	D-BLAPL/34497/2024	SANTOSH PALKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /50 /2024 () //	AOR20220001631C202400161
20	D-BLAPL/34498/2024	CHANDAN @ SUMAN SAMANTARA VS STATE OF ODISHA	ABHISHEK DASH VS	SINGHADWAR PS /102 /2024 () //	
21	D-BLAPL/34500/2024	KALIA @ BISWARANJAN NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	TIRTOL /81 /2024 () //	
22	D-BLAPL/34501/2024	SK. JUMMAN @ BADRUDDIN VS STATE OF ODISHA	DEVASHIS PANDA VS	SPL.TASK FORCE /15 /2021 () //	
23	D-BLAPL/34504/2024	BHAKTANATH HARIJAN @ TONY	RAJIB LOCHAN PATTNAIK	NABARANGAPUR TOWN /386 /2022	

## ORISSA HIGH COURT

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/34506/2024	SIBA JANI	RAJIB LOCHAN PATNAIK	MAIDALPUR /84 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/34507/2024	TAPAN GARADA	RAJIB LOCHAN PATNAIK	NABARANGAPUR TOWN /386 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/34511/2024	BIDYABHUSAN BAGH @ RAJA	RAJIB LOCHAN PATNAIK	NABARANGAPUR TOWN /386 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/34513/2024	GHANASHYAM NAIK	KIRTAN DANG	SAINTALA /305 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/34516/2024	INGA MADKAMI	JUGALA KISHORE PANDA	MALKANGIRI /297 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/34517/2024	SUBHAM SEKHAR DAS @ SUVAM SEKHAR DAS	RAJENDRA KUMAR PRADHAN	TALCHER TOWN /922 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/34518/2024	SIPU PRADHAN	JUGALA KISHORE PANDA	FATEGARH /276 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/34522/2024	DHANESWAR KARNA @ DHANUSWAR KARNA	JUGALA KISHORE PANDA	BOUDH /107 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/34523/2024	SUJIT KUMAR MOHANTY	BISWARANJAN DALAI	BRAHMANITARANG /211 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/34525/2024	ZAHIR ALLI	GOREKHANATH DAS	CAPITAL P.S. /57 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/34526/2024	TINKAN DIGAL	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	

## ORISSA HIGH COURT

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35	D-BLAPL/34528/2024	STATE OF ODISHA DAYASAGAR BANCHHOR @ BHOKLO VS	SACHIDANANDA PADHEE VS	// BHATILI /213 /2022 ()	
36	D-BLAPL/34530/2024	STATE OF ODISHA DEEPAK SAMAL @ RAJA @ DIPAK KUMAR SAMAL VS	AMULYA RATNA PANDA VS	// BINJHARPUR /580 /2024 ()	
37	D-BLAPL/34532/2024	STATE OF ODISHA NANDA KUMAR PATRA VS	SUBRAT KUMAR NAYAK VS	// BADAGODA P.S. /563 /2024 ()	
38	D-BLAPL/34534/2024	STATE OF ODISHA BASUDEB GOLARI VS	AMULYA RATNA PANDA VS	// PADWA /101 /2024 ()	
39	D-BLAPL/34538/2024	STATE OF ODISHA SOHELA BIBI @ SWELEHA BEWA VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /437 /2024 ()	
40	D-BLAPL/34540/2024	STATE OF ODISHA SANJAY DAS VS	AMULYA RATNA PANDA VS	// JAJPUR TOWN /379 /2024 ()	
41	D-BLAPL/34551/2024	STATE OF ODISHA SATRUGHAN BEHERA VS	SUSHANTA KUMAR JOSHI VS	// SINAPALI /68 /2015 ()	
42	D-BLAPL/34552/2024	STATE OF ODISHA SATYAM SAGAR VS	BISWORANJAN SWAIN VS	// RAGHUNATHPALI /468 /2024 ()	
43	D-BLAPL/34553/2024	STATE OF ODISHA UTTAM ROUTH VS	SURYAKANTA DWIBEDI VS	// TALASARI MARINE /36 /2023 ()	
44	D-BLAPL/34555/2024	STATE OF ODISHA NISHIKANTA SANA VS	UMESH CHANDRA DORA VS	// MOTU /85 /2023 ()	
45	D-BLAPL/34558/2024	STATE OF ODISHA RATIKANTA MOHANTA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// RAIRANGPUR (RURAL) /95 /2024 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/11/2024

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46	D-BLAPL/34561/2024	RAJU DOHARI VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BADAGADA /340 /2024 () //	
47	D-BLAPL/34563/2024	SURENDRA BADAIAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BISRA /177 /2024 () //	
48	D-BLAPL/34565/2024	DHINESH BENTAKAR @ DEBASISH @ MAKHNU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	SAINTALA /113 /2023 () //	
49	D-BLAPL/34573/2024	MANGAL SINGH HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /219 /2022 () //	
50	D-BLAPL/34575/2024	HARI GOLORI VS STATE OF ODISHA	MANORANJAN PADHY VS	KALIMELA /228 /2024 () //	
51	D-BLAPL/34597/2024	SANGRAM MOHANTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARIPADA TOWN /472 /2024 () //	
52	D-BLAPL/34603/2024	VISHAL PANGI @ BABU PANGI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KORAPUT TOWN /212 /2024 () //	
53	D-BLAPL/34605/2024	RAMA KANTA SABAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /305 /2024 () //	
54	D-BLAPL/34607/2024	JALA BHOI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BALLIGUDA /242 /2024 () //	AOD2024000001C202400349
55	D-BLAPL/34610/2024	JAYARAM PUJARI @ PANGI VS STATE OF ODISHA	ASHOK KUMAR JENA VS	KORAPUT TOWN /249 /2023 () //	
56	D-BLAPL/34611/2024	GURUBARI MAHANTA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /323 /2022 () //	
57	D-BLAPL/34615/2024	DEEPAK KURRE @ SUDDU KURREI	DIPTIREKHA NANDA	JHARSUGUDA /604 /2024	

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58	D-BLAPL/34617/2024	VS STATE OF ODISHA GIRIJA SANKAR BARALA	VS DEBASHIS MITRA	() // MANGALA BAG /32 /2024	
59	D-BLAPL/34625/2024	VS STATE OF ODISHA BARU DHARUA	VS ANSHUMAN PANDA	() // DEOGAON /227 /2024	
60	D-BLAPL/34627/2024	VS STATE OF ODISHA SUSANTA NAG @ SUSHANTA NAG	VS SURYAKANTA DWIBEDI	() // DEOGAON /97 /2024	
61	D-BLAPL/34630/2024	VS STATE OF ODISHA SEBAKA BARIHA	VS SURYAKANTA DWIBEDI	() // / /0	
62	D-BLAPL/34635/2024	VS STATE OF ODISHA BHABIT JANI	VS SURYAKANTA DWIBEDI	() // BHAWANIPATNA SADAR /389 /2024	
63	D-BLAPL/34640/2024	VS STATE OF ODISHA SK.SABJAN	VS SURYAKANTA DWIBEDI	() // SPL.TASK FORCE /21 /2021	
64	D-BLAPL/34647/2024	VS STATE OF ODISHA GANESH MALLIK	VS AMULYA RATNA PANDA	() // / /0	
65	D-BLAPL/34650/2024	VS STATE OF ODISHA IMRAN KHAN	VS PABITRA KUMAR PAIK	() // GOLANTHARA (BERHAMPUR) /108 /2022	
66	D-BLAPL/34651/2024	VS STATE OF ODISHA DIPAK DIGAL	VS AMULYA RATNA PANDA	() // / /0	
67	D-BLAPL/34655/2024	VS STATE OF ODISHA NANDA @ SUSHANTA NAIK	VS BHARAT BHUSAN ROURTRAY	() // BANARAPAL /259 /2023	
68	D-BLAPL/34660/2024	VS STATE OF ODISHA MD. YUSUF	VS DIBYAJYOTI SAHOO	() // JHARSUGUDA GRPS /108 /2024	

## ORISSA HIGH COURT

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69	D-BLAPL/34666/2024	STATE OF ODISHA SHAIKH MAGBULU VS	SURENDRA KUMAR BISWAL VS	// PHIRINGIA /231 /2024 ()	
70	D-BLAPL/34669/2024	STATE OF ODISHA JOKER @ PRAHALLAD @ PUNIA BEHERA VS	BIKRAM CHANDRA GHADEI VS	// SATYABADI /114 /2019 ()	
71	D-BLAPL/34670/2024	STATE OF ODISHA SUJIT KUMAR THATOI VS	RAKESH BEHERA VS	// NCB BHUBANESWAR /9 /2024 ()	
72	D-BLAPL/34673/2024	UNION OF INDIA (NCB) ABDUL RAHMAN @ REHEMAN @ RAHEMAN VS	AMIT KUMAR PATRA VS	// TOMANDO /395 /2024 ()	
73	D-BLAPL/34674/2024	STATE OF ODISHA ANKIT KORI VS	SURYAKANTA DWIBEDI VS	// TITILAGARH /237 /2024 ()	
74	D-BLAPL/34675/2024	STATE OF ODISHA RAJKAPUR NINA VS	SURYAKANTA DWIBEDI VS	// PATNAGARH /332 /2024 ()	
75	D-BLAPL/34677/2024	STATE OF ODISHA SHREERAM @ SHRRAM VS	AMIT KUMAR PATRA VS	// / /0 ()	
76	D-BLAPL/34679/2024	STATE OF ODISHA JAYANTA PRADHAN @ NAKULA VS	SURYAKANTA DASH VS	// JALESWAR /57 /2023 ()	
77	D-BLAPL/34680/2024	STATE OF ODISHA AMRITA PRIYADARSHINI PATRO VS	ARUN KUMAR MISHRA VS	// KORAPUT TOWN /130 /2018 ()	
78	D-BLAPL/34681/2024	STATE OF ODISHA MANUA BEHERA VS	BIKRAM CHANDRA GHADEI VS	// SATYABADI /114 /2019 ()	
79	D-BLAPL/34682/2024	STATE OF ODISHA M. THANDAPANI VS	DIPTI RANJAN BHOKTA VS	// / /0 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

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80	D-BLAPL/34683/2024	DINGAR JUAD VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHAWANIPATNA SADAR /370 /2024 () //	
81	D-CMAPL/48328/2024	GANESH RAM SAHU VS RAJGOPAL SWAMY	SUNIL KUMAR PATNAIK VS	// () //	
82	D-CMP/48132/2024	AKHARI BARAL VS GOBARDHAN SAHOO	DWARIKA PRASAD MOHANTY VS	// () //	
83	D-CMP/48156/2024	SHREEYA DASH VS DIPTIMAYEE DASH	NIRANJAN LENKA VS	// () //	
84	D-CMP/48177/2024	T.JITESH KUMAR PATRO VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// () //	
85	D-CMP/48185/2024	ASWINI GHADEI VS AMULYA PUJARI	HARIPAD MOHANTY VS	// () //	
86	D-CMP/48189/2024	BIRENDRA CHANDRA BHANJ DEO @ BIRENDRA KUMAR BHANJ DEO VS NISIDHA DANDAPAT	MARISHWAR MOHANTY VS	// () //	
87	D-CMP/48203/2024	DEBA NARAYAN PATTNAIK VS AMRITA PRITAM SINGH	SIDHARTHA MISHRA VS	// () //	
88	D-CMP/48207/2024	KRUSHNA CHANDRA JENA VS SRIKANT DAS	PRASANT KUMAR BARIK VS	// () //	
89	D-CMP/48235/2024	NIMAI CHARAN SABAT VS PRAVATI JAIN	HARIPAD MOHANTY VS	// () //	
90	D-CMP/48260/2024	ARUN KUMAR SAHU VS BIRABAL SAHU	NIHAR RANJAN MOHANTY VS	// () //	
91	D-CMP/48311/2024	SANTILATA MISHRA	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202400160

**ORISSA HIGH COURT**

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		VS	VS	()	
92	D-CMP/48314/2024	BIMBADHAR SENAPATI		//	
		SHANTIPRIYA MALLICK	BANSHIDHAR BAUG	//	AOR20220002374C202400013
		VS	VS	()	
93	D-CMP/48348/2024	LAXMIDEVI BARIK		//	
		NILAMANI SAHOO	ASHOK KUMAR ROUT	//	
		VS	VS	()	
94	D-CMP/48368/2024	MADHUSUDAN MOHARANA		//	
		CHANDRAKANTI PADHAN	AMIT KUMAR NATH	//	
		VS	VS	()	
95	D-CMP/48393/2024	AHALYA SAHU		//	
		GYANA RANJAN SAHOO	ABHISEK KEJRIWAL	//	
		VS	VS	()	
96	D-CONTC/48122/2024	LALITA NAYAK		//	
		CHUMAN BARIHA	ADV	//	AOR20220001293C202400042
		VS	VS	()	
97	D-CONTC/48144/2024	PANKAJ ARORA,CHAIRMAN NATIONAL INSTITUTE OF OPEN SCHOOLING,U.P		//	
		PRIYATAMA BAL	ADV.	//	
		VS	VS	()	
98	D-CONTC/48147/2024	DR. PRAMOD KUMAR PRAHARAJ, DMO-CUM-SUPT, KENDRAPARA		//	
		DINABANDHU PATRI	BRAHMANANDA TRIPATHY	//	
		VS	VS	()	
99	D-CONTC/48150/2024	MANAS RANJAN SWAIN, TAHASILDAR		//	
		RADHAGOBINDA PATRA	ADV.	//	
		VS	VS	()	
100	D-CONTC/48154/2024	MUKUTAMANI XESS, SPECIAL LAND ACQUISITION OFFICER		//	
		S.GOUTAMI ACHARY	ADV.	//	
		VS	VS	()	
101	D-CONTC/48180/2024	GOURA CHANDRA NAYAK, DISTRICT AUDIT OFFICER		//	
		DEBABRATA SEN	ADV.	//	
		VS	VS	()	
102	D-CONTC/48193/2024	SUSHIL KUMAR LOHANI, IAS		//	
		PUSPANJALI ROUT	LAXMIKANTA MOHANTY	//	
		VS	VS	()	

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103	D-CONTC/48197/2024	AJAY KUMAR LAHA, OES-II, BEO, AMBIKA MAHANANDIA VS KARTIKEYA GOEL, COLLECTOR, RAYAGADA	ADV. VS	// // 0	
104	D-CONTC/48201/2024	ARABINDA PRADHAN VS SANGRAM KESHARI MOHAPATRA, DIRECTOR, EDUCATION AND SCERT	KIRTAN DANG VS	// 0	
105	D-CONTC/48239/2024	PABITRA BEHERA VS Y.B.KHURANIA, IPS	SURESH KUMAR PANDA VS	// 0	
106	D-CONTC/48240/2024	MINA KANDOI @ SMT. MEENA KANDOI VS DOLAGOVINDA SAHOO	SASHIBHUSAN DAS VS	// 0	
107	D-CONTC/48261/2024	KIRTAN BIHARI MATIA VS DHYANCHAND HANSDA, BRANCH MANAGER, BANK OF INDIA	RAJKUMAR SUTAR VS	// 0	
108	D-CONTC/48266/2024	BIJAYA MALLIK VS PANCHANAN NAYAK, TAHSILDAR	ADV. VS	// 0	
109	D-CONTC/48275/2024	SURENDRA KUMAR VS UDAY ANANT KAOLE, CHAIRMAN-CUM-M.D, MCL	SASMITA NANDA VS	// 0	
110	D-CONTC/48283/2024	KHIRABDI BEHERA VS SURENDRA KUMAR, IAS	ADV. VS	// 0	
111	D-CONTC/48288/2024	ASHOKA KUMAR MOHAPATRA VS RAJESH PRABHAKAR PATIL, IAS	ADV. VS	// 0	
112	D-CONTC/48299/2024	PRAHALLAD BEHERA VS DR. SATYABRATA MOHANTA, DIRECTOR, IGIT, SARANG	ADV. VS	// 0	
113	D-CONTC/48302/2024	NALINIKANTA JENA VS ARVIND AGARWAL, IAS	ADV. VS	// 0	

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114	D-CONTC/48327/2024	INDIRA MOHANTY VS BRUNDABAN SATPATHY, DIRECTOR, ELEMENTARY EDUCATION	ADV. VS	// ()	
115	D-CONTC/48330/2024	JIBARDHAN DHURUA VS DR. PUSPANJALI PANDA, OAS	ADV. VS	// ()	
116	D-CONTC/48344/2024	NARAYAN SAHOO VS JAYANTA KUMAR JAYSINGH, OAS	AKSHAYA KUMAR JENA VS	// ()	
117	D-CONTC/48362/2024	DURGA PRASAD DASH VS SALINI PANDIT, IAS	PREMANANDA MOHANTY VS	// ()	
118	D-CONTC/48366/2024	P.V. SATYA VS ARVIND AGRAWAL, COMMISSIONER-CUM-SECRETARY	PRASANTA KUMAR NANDA VS	// ()	
119	D-CONTC/48369/2024	ANUPAMA SINGH VS SALINI PANDIT, IAS	ADV. VS	// ()	
120	D-CONTC/48374/2024	DURGA PRASAD MAHARANA VS SALINI PANDIT, IAS	ADV. VS	// ()	
121	D-CONTC/48376/2024	SAMEER KUMAR ROUT VS SUDHANSU MOHAN SAMAL, IAS	ADV. VS	// ()	
122	D-CONTR/34465/2024	INDRA SAHU VS SUVENDU KUMAR PATRA, IPS	ADV. VS	//0 ()	
123	D-CRLA/34440/2024	ANKIT DHRUA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	LEPHRIPADA /70 /2024 ()	AOR20220000263C202400055
124	D-CRLA/34472/2024	PRABIN KUMAR PUTEL VS STATE OF ODISHA	RAKESH BEHERA VS	SINDHIKELA PS /278 /2024 ()	
125	D-CRLA/34519/2024	GOKUL MIRDHA @ KALA	DIPTIREKHA NANDA	JUJUMURA /188 /2015	

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		VS	VS	()	
126	D-CRLA/34577/2024	STATE OF ODISHA BARIAL MARANDI	SOUBHAGYA SWAIN	TELKOI /205 /2022	
		VS	VS	()	
127	D-CRLA/34591/2024	STATE OF ODISHA FULJENSIYA KERKETTA	SIDDHARTH PRASAD MISHRA	RAJGANGPUR /55 /2022	
		VS	VS	()	
128	D-CRLA/34653/2024	STATE OF ODISHA LALA @ LALAJIT SAHU	BHARAT BHUSAN ROUSTRAY	TELKOI /32 /2019	
		VS	VS	()	
129	D-CRLA/34658/2024	STATE OF ODISHA BICHITRA BENIA	GOUTAM KUMAR ROUSTRAY	MURIBAHAL /122 /2017	
		VS	VS	()	
130	D-CRLA/34661/2024	STATE OF ODISHA MD.SAGIR @ JIG JIG	DEBADATTA MISHRA	PLANTSITE /9 /2016	
		VS	VS	()	
131	D-CRLA/34667/2024	STATE OF ODISHA MD. SAHID @ MD.SAYEED	DEBADATTA MISHRA	PLANTSITE /9 /2016	
		VS	VS	()	
132	D-CRLMA/34450/2024	STATE OF ODISHA ANNAPURNA SAHOO@ROUT	ADV.	/ /0	
		VS	VS	()	
133	D-CRLMA/34466/2024	STATE OF ODISHA PRAMOD MAJHI	ANITA SAHOO	BHASMA /82 /2023	
		VS	VS	()	
134	D-CRLMA/34571/2024	STATE OF ODISHA STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	FATEGARH /249 /2021	LOD20240000194C202400224
		VS	VS	()	
135	D-CRLMA/34634/2024	BISHNU PRASAD SAHOO @ PAPU DUKHA @ RITU RANJAN DAS	ANANTA BALLAV SATAPATHY	/ /	AOR20220001030C202400020
		VS	VS	()	
136	D-CRLMC/34436/2024	STATE OF ODISHA IMTIYAZ KHAN @ CHINTU	ANUGRAHA NARAYAN SAMANTRAY	JAGATSINGPUR /136 /2023	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/34444/2024	STATE OF ODISHA KABIRAJ BEHERA VS	SANTOSH CHANDRA ATABUDHI VS	// EOW,BHUBANESWAR /12 /2021 ()	
138	D-CRLMC/34484/2024	STATE OF ODISHA DEBASIS ROUT VS	RAGHUNATH DASMOHAPATRA VS	// VIGILANCE PS (BERHAMPUR) /26 /2015 ()	
139	D-CRLMC/34486/2024	STATE OF ODISHA(VIG.) PURNA CHANDRA PANDA VS	SAMIR KUMAR MISHRA(SR. ADV.) VS	// / /0 ()	
140	D-CRLMC/34496/2024	MOHAN SAMAL LALIT CHANDAN VS	PRATYUSHA NAIDU VS	// TITILAGARH /438 /2020 ()	
141	D-CRLMC/34509/2024	STATE OF ODISHA CHITRASEN PARIDA@CHANDRA JALLI@CHITRASEN MISHRA@JALLI VS	MISHRA@JALLI VS	// KODALA /117 /2011 ()	
142	D-CRLMC/34510/2024	STATE OF ODISHA PADMAJA SINGH VS	ANJAN KUMAR BISWAL VS	// CHANDRASEKHARPUR /129 /2022 ()	
143	D-CRLMC/34514/2024	STATE OF ODISHA TUKUNA BEHERA VS	BISWARANJAN DALAI VS	// ASTARANGA /235 /2022 ()	
144	D-CRLMC/34515/2024	STATE OF ODISHA RUSHIKESH BISOI @ RUSHI BISOI VS	UMAKANTA BARIK VS	// PAPADAHANDI /43 /2021 ()	
145	D-CRLMC/34527/2024	STATE OF ODISHA GOPAL KRUSHNA SENAPATI VS	BIGYAN KUMAR SHARMA VS	// / /0 ()	
146	D-CRLMC/34535/2024	STATE OF ODISHA ASISH RANJAN DAS VS	RAMANI KANTA PATTANAIAK VS	// / /0 ()	
147	D-CRLMC/34541/2024	STATE OF ODISHA BULU @ LAXMI NARAYAN SAMAL VS	ANIRUDHA DAS VS	// SAMBALPUR SADAR /367 /2023 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMC/34545/2024	AKSHYA KUMAR GARNAIK @ AKSHYA GADANAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	COLLIERY /299 /2021 () //	
149	D-CRLMC/34548/2024	CHITRASEN PARIDA @ CHANDRA JALLI @ CHITRASEN VS STATE OF ODISHA	SHANMUKH JALLY VS	KODALA /115 /2011 () //	
150	D-CRLMC/34560/2024	MILAN KUMAR PATNAIK VS STATE OF ODISHA	DEBASNAN DAS VS	KHANDAGIRI P.S. /268 /2020 () //	
151	D-CRLMC/34568/2024	CHITRASEN PARIDA @ CHANDRA JALLI @ CHITRASEN VS STATE OF ODISHA	SHANMUKH JALLY VS	KODALA /116 /2011 () //	
152	D-CRLMC/34569/2024	SANANDA TANDI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BHAWANIPATNA SADAR /299 /2022 () //	
153	D-CRLMC/34572/2024	AKSHYA KUMAR GARNAIK @ AKSHYA GADANAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	COLLIERY /301 /2021 () //	
154	D-CRLMC/34576/2024	SAJD ALLI VS STATE OF ODISHA	BIDYADHAR MANSING VS	BIRIDI PS /153 /2019 () //	
155	D-CRLMC/34584/2024	SILADITYA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //	
156	D-CRLMC/34594/2024	RINKU @ MOHAMMED RIAZ VS STATE OF ODISHA	PRADIPTA BEURA VS	KHUNTUNI /141 /2019 () //	
157	D-CRLMC/34596/2024	ALOK RANJAN DASH VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHARABEL NAGAR P.S. /86 /2009 () //	
158	D-CRLMC/34613/2024	DINESH DAS CHETTIAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	/ /0 () //	
159	D-CRLMC/34618/2024	BIDYADHAR BEHERA	AAYUSHI MEHTA	CHANDAKA P.S. /35 /2021	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/34619/2024	DR. CHINMAYA DASH	ADITYA NARAYAN DAS	KHANDAGIRI P.S. /428 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/34623/2024	BANAMALI KUANR	BHARAT BHUSAN ROURAY	MELCHHAMUNDA /15 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/34626/2024	LOKESH KUMAR SAHU@LUKESH	GOURAV MOHANTY	SOHELLA /104 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/34636/2024	PADMA CHARAN KHATUA	JAYANTA KUMAR PADHI	MARSHAGHAI /66 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/34639/2024	ATAL KUMAR PALAI	AKSHAYA KUMAR SAHOO	AGARAPADA /118 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/34641/2024	PRATAP KHATUA	SALONI MOHANTY	MARSHAGHAI /65 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/34642/2024	HEMANTA BIBHAR	BIBEKANANDA BHUYAN	/ /0	
		VS	VS	()	
		MAYABATI KUMBHAR		//	
167	D-CRLMC/34645/2024	JAGANNATH BHUYAN	ASHOK DAS	GARBANDHA /18 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/34664/2024	GIRISH PRASAD SATAPATHY@GIRISHA PRASAD SAHUPRABHU CHANDRA PANDA	PRABHU CHANDRA PANDA	ATHGARH /91 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/34676/2024	PRAVAKAR@KALIA PARAMANIK	PRAVASH CHANDRA JENA	JANKIA P.S. /186 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMP/34458/2024	SATYABRATA DAS	SURESH KUMAR JENA	/ /0	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLMP/34482/2024	STATE OF ODISHA MALATI JENA VS	AJIT KUMAR RAUT VS	// /0 ()	
172	D-CRLMP/34493/2024	STATE OF ODISHA KABITA PATRA VS	UMAKANTA BARIK VS	// /0 ()	
173	D-CRLMP/34589/2024	STATE OF ODISHA NAUSHIN PARWEEN VS	SATYAJIT MOHAPATRA VS	// /0 ()	
174	D-CRLMP/34598/2024	STATE OF ODISHA MOHAMMED MUNNA @ MD.MUNA VS	SATYAJIT MOHAPATRA VS	// /0 ()	
175	D-CRLMP/34606/2024	STATE OF ODISHA BANDANA RANI MOHAPATRA VS	KUMAR PRAJWAL VS	// BADACHANA /52 /2023 ()	
176	D-CRLMP/34608/2024	STATE OF ODISHA BHUNESHWAR PRASAD VERMA VS	HEMANT KUMAR MUND VS	// /0 ()	
177	D-CRLMP/34609/2024	UNION OF INDIA KABITA PARTA VS	SUSANTA KUMAR BARAL VS	// CYBER CRIME AND ECONOMIC OFFENCES AOR20220001297C202400105 ()	
178	D-CRLMP/34620/2024	STATE OF ODISHA NARAYAN KUMAR NATH VS	RABI NARAYAN PANDA VS	// /0 ()	
179	D-CRLMP/34633/2024	STATE OF ODISHA RAJKISHORE BISWAL VS	SUSANTA KUMAR BARAL VS	// S.P.(CID-CRL),CUTTACK /10 /2023 ()	AOR20220001297C202400106
180	D-CRLMP/34649/2024	STATE OF ODISHA NARAYAN KUMAR NATH VS	RABI NARAYAN PANDA VS	// /0 ()	
181	D-CRLMP/34657/2024	STATE OF ODISHA PARTHA SARATHI BISWAL VS	BISWAJIT NAYAK VS	// NAYAPALLI P.S. /652 /2024 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLREV/34449/2024	TRILOCHAN SHIAL VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// () //	
183	D-CRLREV/34489/2024	RAMA NARAYAN NAHAK @ GOLAKA VS STATE OF ODISHA	DEVASHIS PANDA VS	BALLIGUDA /188 /2019 () //	
184	D-CRLREV/34544/2024	BAMA @ RUPESH RANA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BOLANGIR SADAR /263 /2023 () //	
185	D-CRLREV/34550/2024	PRABHAT KUMAR MISHRA VS STATE OF ODISHA(VIG.)	SATYAJIT MOHAPATRA VS	BALASORE VIGILANCE /29 /2003 () //	
186	D-CRLREV/34557/2024	MANAS KUMAR ACHARYA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARJANG /150 /2019 () //	
187	D-CRLREV/34564/2024	SARADA ACHARYA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARJANG /150 /2019 () //	
188	D-CRLREV/34632/2024	AMIT KUMAR LIMA @ RAJ VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /385 /2024 () //	
189	D-CRLREV/34646/2024	ANIL KUMAR AGRAWALLA@AGARWAL VS REPUBLIC OF INDIA(CBI)	BHABANI SANKAR TRIPATHY I VS	// () //	
190	D-CRP/48281/2024	BIRSINGH HEMBRAM@NAIK VS ASHAI NAIK	SANJAY KUMAR PATTANAIAK VS	// () //	
191	D-FAO/48126/2024	KUNI BEHERA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// () //	
192	D-FAO/48135/2024	BASANTA@BASANTA KUMAR ROUT VS UNION OF INDIA	KAPILA CHARAN NAYAK VS	// () //	
193	D-FAO/48158/2024	D.M., ORIENTAL INSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MAHALI	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
194	D-FAO/48187/2024	PRASHANT BHANJA DIVISIONAL MANAGER,NEW INDIA ASSURANCE CO	MOHAN CHANDRA SAMANKARAY	//	AOR20220001406C202400014
		VS	VS	0	
195	D-FAO/48352/2024	R SARATH KUMAR REDDY D.M., ORIENTAL INSURANCE CO.LTD., CUTTACK	PRAMOD KUMAR TRIPATHY	//	
		VS	VS	0	
196	D-GUAP/48276/2024	AKSHYA@AKSHAYA KUMAR MALLICK MANAS RANJAN MOHANTA	PRAVAS CHANDRA PANDA	//	
		VS	VS	0	
197	D-MACA/48124/2024	RENUBALA MOHANTA PRAPHUL KUMAR PANDA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
198	D-MACA/48134/2024	SHIBA SHANKAR MOHAPATRA SURENDRA KUMAR ACHARAYA	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
199	D-MACA/48152/2024	M/S CRUZE ROAD LINES PVT. LTD. ASHIS KUMAR SETHI	BISHNU BRATA SINGH	//	
		VS	VS	0	
200	D-MACA/48164/2024 MACA/1149/2024	PRAMILA KUMARI SETHI DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO	ROSAINT K KUMAR BAHALI	//	1ST MACT, BHAWANIPATNA(Kalahandi) Mac/0000088/2022
201	D-MACA/48290/2024	BILASINI MAJHI@BILASA MAJHI THE MANAGER LEGAL, CHOLAMANDALAM., BBSR SOMNATH ROY	VS	//	
		VS	VS	0	
202	D-MACA/48295/2024	MITALI MANJARI SAHOO M.C. (T.P.CELL) M/S.ORIENTAL INSURANCE CO.LTD.	REKHA BALA PATI	//	
		VS	VS	0	
203	D-MACA/48333/2024	BINODINI PRADHAN D.M., NATIONAL INSURANCE CO.LTD.	RAMANI RANJAN MOHANTY	//	
		VS	VS	0	
204	D-RPFAM/48125/2024	SAMBIT KUMAR PATEL SHRUTISUDHA NAYAK	BIPLABA P.B. BAHALI	//	
		VS	VS	0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-RPFAM/48142/2024	ABHIJIT NAYAK BRAJENDRA HEMBRAM VS	HEMANTA KUMAR MOHANTA VS	// // 0	
206	D-RPFAM/48217/2024	LILIMANI HEMBRAM SHYAM KUMAR RAY@SHYAM RAY VS	RAJIB LOCHAN PATNAIK VS	// // 0	
207	D-RPFAM/48221/2024	PREMBATI JANI TOBHA BHATRA@PUJARI VS	RAJIB LOCHAN PATNAIK VS	// // 0	
208	D-RPFAM/48229/2024	JALENDRA PUJARI PRAVAT SAHOO@PRABHAT KUMAR SAHOO VS	SAROJ KUMAR DASH VS	// // 0	
209	D-RPFAM/48231/2024	JHUNARANI SAHOO PRAVAT SAHOO@PRABHAT KUMAR SAHOO VS	SAROJ KUMAR DASH VS	// // 0	
210	D-RPFAM/48250/2024	JHUNARANI SAHOO ANUP MOHAN SAHU @ GAURANGA SAHU VS	BIBHU PRASAD TRIPATHY VS	// // 0	
211	D-RPFAM/48345/2024	MAMATA PRADHAN @ SAHU SUBRAT KUMAR TRIPATHY VS	MALAYA KUMAR MISHRA VS	// // 0	
212	D-RPFAM/48347/2024	JAYANTI PANIGRAHI AKASH KUMAR PRADHAN VS	SAUMYA RANJAN PRADHAN VS	// // 0	AOD20240000490C202400009
213	D-RSA/48309/2024	SUMITRA SAHOO BISWANATH PANDA VS	SARBESWAR BEHERA VS	// // 0	
214	D-RSA/48316/2024	M/S. DOLAGOVINDA ENTERPRISERS, ANGUL BHOJARAJ SAHOO VS	BAIBASWATA PANIGRAHI VS	// // 0	
215	D-RSA/48337/2024	PUROSTTAM SAHOO TARAMANI MOHAPATRA VS	AMIT PRASAD BOSE VS	// // 0	
		REBATI PALLAI		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-RSA/48356/2024	SITIKANTA @ SITAKANTA BEHERA VS SITIKANTHA BEHERA	ALOK KUMAR MOHANTY VS	// ()	
217	D-RSA/48357/2024	MANTU SETHI VS BALABHADRA PATI	SOUMYA MISHRA VS	// ()	
218	D-TRP(C)/48175/2024 TRP(C)/370/2024	SWALEHA KHATUN VS MIR RIYAZ ALI	SAMVIT MOHANTY VS	// JUDGE FAMILY COURT, KENDRAPARA(Kendrapara ) CP/0000226/2024	
219	D-TRP(C)/48196/2024	LAXMI DASH @ PANDA VS GOPA NARAYAN DASH	GOPINATH MISHRA VS	// ()	
220	D-TRP(C)/48390/2024	SARITA JOSEPH VS ASIT KUMAR JOSEPH	JAGAJIBAN PRADHAN VS	// ()	
221	D-TRPCRL/34499/2024	TRUPTIMAYEE JENA VS DEEPAK KUMAR JENA	BIKASH KUMAR KUND VS	//0 ()	
222	D-WA/48115/2024	STATE OF ODISHA VS RABINARAYAN RATH	SANJAY RATH, A.G.A. VS	// ()	LOD20240000194C202400222
223	D-WA/48160/2024	STATE OF ODISHA VS RAMESH CHANDRA DALAI	DEBASIS NAYAK, A.G.A. VS	// ()	LOD20240000200C202400218
224	D-WA/48223/2024	STATE OF ODISHA VS HARIHARA PRADHAN	MANASH RANJAN MOHANTY,A.G.A. VS	// ()	LOD20240000172C202400299
225	D-WA/48224/2024	STATE OF ODISHA VS SUDARSAN SAHOO	SASWAT DAS,A.G.A VS	// ()	LOD20240000200C202400219
226	D-WA/48274/2024	STATE OF ODISHA VS PURNA CHANDRA PRADHAN	SASWAT DAS, A.G.A. VS	// ()	LOD20240000172C202400300
227	D-WA/48291/2024	DR. KSHIRABDHI TANAYA MUNDA	SUSANTA KUMAR MISHRA	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/48114/2024	KIRTAN PADHAN @BHUYAN	DILIP KUMAR SAHU	//	AOR20220001727C202400018
		VS	VS	()	
		CHAIRMAN CUM-MANAGING DIRECTOR, MAHANADI COAL FIELDS, LIMITED		//	
229	D-WP(C)/48116/2024	PRAMOD KUMAR DAS	HARAPRASAD SAHU	//	AOR20220001268C202400006
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/48117/2024	KSHIRABDI TANAYA PADHI	BHABANI SANKAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/48118/2024	CHHABI BHOI	NIRANJAN SINGH (1)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/48119/2024	SUBIR BAL	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/48120/2024	NABA KISHORE PATRA	SUSHIL KUMAR PATNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/48121/2024	KISHORE CHANDRA MOHANTY	NEELAKANTHA PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/48123/2024	SUSHAMA BHOI @ BARIK	DILIP KUMAR SAHU	//	AOR20220001727C202400019
		VS	VS	()	
		DR HRUSIKESH BARIK		//	
236	D-WP(C)/48127/2024	ANJANA KUMARI SINGH	MANAS PATI	//	AOR20220001535C202400135
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/48128/2024	GITAGAURI PATI	MANAS PATI	//	AOR20220001535C202400136
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/48129/2024	PRASANNA KUMAR MISHRA	MANAS PATI	//	AOR20220001535C202400134
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/48130/2024	STATE OF ODISHA DAMODAR MAJHI VS	MANAS PATI VS	// // ()	AOR20220001535C202400133
240	D-WP(C)/48131/2024	STATE OF ODISHA ANANTA KUMAR NAIK VS	MANAS PATI VS	// // ()	AOR20220001535C202400132
241	D-WP(C)/48133/2024 WP(C)/28650/2024	STATE OF ODISHA NAGEN KUMAR BARIK VS	IN PERSON VS	// // ()	
242	D-WP(C)/48136/2024	STATE OF ODISHA SUBASH CHANDRA PANDA VS	MANAS PATI VS	// // ()	AOR20220001535C202400137
243	D-WP(C)/48137/2024 WP(C)/28685/2024	STATE OF ODISHA M/S DEEPAK KUMAR MOHANTY, JAJPUR VS	DAITARI BEHERA VS	// // ()	
244	D-WP(C)/48138/2024 WP(C)/28686/2024	UNION OF INDIA M/S DEEPAK KUMAR MOHANTY, JAJPUR VS	DAITARI BEHERA VS	// // ()	
245	D-WP(C)/48139/2024	UNION OF INDIA RAJANI KANT BEHERA VS	GOPINATH SETHI VS	// // ()	
246	D-WP(C)/48140/2024 WP(C)/28688/2024	STATE OF ODISHA M/S FORMULA ONE SOLUTIONS PRIVATE LIMITED, VS	BBSHREE TRIPATHY VS	// // ()	
247	D-WP(C)/48141/2024	ASST COMNR OF STATE TAX, CT AND GST, BBSR BINOD KUMAR MALLICK VS	GOPINATH SETHI VS	// // ()	
248	D-WP(C)/48143/2024	STATE OF ODISHA FALGUNI SANKAR PANDA VS	HEMANTA KUMAR MOHANTA VS	// // ()	
249	D-WP(C)/48145/2024	STATE OF ODISHA ARUN KUMAR PADHY VS	KAMALAKANTA NAYAK VS	// // ()	
		THE CHAIRMAN-CUM-MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPORT CORPORATION, BBSR			

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/48146/2024	ARJUNA MUDULI VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //	
251	D-WP(C)/48148/2024	RAMA CHANDRA SAHU VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPORT CORPORATION, BBSR	KAMALAKANTA NAYAK VS	// 0 //	
252	D-WP(C)/48149/2024	LALITA @ NALITA PARIDA VS STATE OF ODISHA	SANJIBANI MISHRA VS	// 0 //	
253	D-WP(C)/48151/2024	DHANI DEI VS STATE OF ODISHA	SURESH KUMAR JENA VS	// 0 //	
254	D-WP(C)/48153/2024	SUBRAT KUMAR SAHOO VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //	
255	D-WP(C)/48155/2024	TIKERAM CHHATRIA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
256	D-WP(C)/48157/2024	DEBARAJ RANA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
257	D-WP(C)/48159/2024	THE SECTIONAL OFFICER E.S.O., SONEPUR TPWODL VS AKSHYA KUMAR SAHU	PROSENA KUMAR KUMAR VS	// 0 //	
258	D-WP(C)/48161/2024	DIPTI SOUMYA MAHARANA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
259	D-WP(C)/48162/2024 WP(C)/28687/2024	SULATA UPADHYAYA VS STATE OF ODISHA	APARESH BHOI VS	// 0 //	
260	D-WP(C)/48163/2024	SABITRI MOHARANA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
261	D-WP(C)/48165/2024	UPENDRA DASH	AKSHAYA KUMAR PANDEY	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/48166/2024	TRAILOKYANATH NAYAK	FALGUNI RAJGURU MOHAPATRA	//	
		VS	VS	0	
		THE ASSESSING OFFICER CUM MANAGER (ELECTRICAL)		//	
263	D-WP(C)/48167/2024	TARANI KUMAR NAYAK	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/48168/2024	ABINASH SOREN	SUSHANTA KUMAR MISHRA	//	
	WP(C)/28647/2024	VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/48169/2024	M/S UNISOFT, CUTTACK	RAMESH CHANDRA JENA	//	
		VS	VS	0	
		CHIEF COMNR, CGST AND CENTRAL EXCISE, BBSR		//	
266	D-WP(C)/48170/2024	KALPANA SAHOO	TUSAR KANTI PRAHARAJ	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/48171/2024	JAGANNATH TOPPO	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		SANJITA @ LISA ORAM @ TOPPO		//	
268	D-WP(C)/48172/2024	GOURANGA CHARAN NAIK	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/48173/2024	PREM KUMAR PANDA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/48174/2024	MAMATA SAHOO	SAMIR KUMAR MISHRA	//	
		VS	VS	0	
		ASWANI KUMAR SAHOO		//	
271	D-WP(C)/48176/2024	GOURAHARI MULIA	NRUSINGHA NANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/48178/2024	PURNA CHANDRA BAG	BIKASH KUMAR KUND	//	
		VS	VS	0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/48179/2024	STATE OF ODISHA M/S. SYNERGY INSTITUTE OF ENGINEERING AND TECHNOLOGY, Bhubaneswar	TEJSHIKHAR BISHWANAL	// // 0	
274	D-WP(C)/48181/2024	VS EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR PURNA CHANDRA SAHOO	LAXMIKANTA MOHANTY	// // 0	
275	D-WP(C)/48182/2024	VS STATE OF ODISHA BIJAYA KUMAR BAGH	KIRTAN DANG	// // 0	
276	D-WP(C)/48183/2024	VS STATE OF ODISHA RANJAN KUMAR MAHARANA	CHITRASEN PARIDA	// // 0	AOR20220001432C202400011
277	D-WP(C)/48184/2024	CENTRAL BOARD OF DIRECT TAXES ADIKANDA SAHOO	KIRTAN DANG	// // 0	
278	D-WP(C)/48186/2024	VS STATE OF ODISHA NIHAR RANJAN ROUT	JAGAMOHAN PATTANAİK	// // 0	AOR20220001586C202400052
279	D-WP(C)/48188/2024	PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BHUBANESWAR GANESH CHANDRA OJHA	MANORANJAN PADHI	// // 0	
280	D-WP(C)/48190/2024	VS STATE OF ODISHA ARABINDA GHIVELA	KIRTAN DANG	// // 0	
281	D-WP(C)/48191/2024	VS STATE OF ODISHA M/S. MAA SANTOSHI CONSTRUCTION, JAJPUR	PRABODHA CHANDRA NAYAK	// // 0	AOR20220001657C202400076
282	D-WP(C)/48192/2024	VS STATE OF ODISHA PUNJAB NATIONAL BANK, CUTTACK	ANJAN KUMAR BISWAL	// // 0	
283	D-WP(C)/48194/2024	VS STATE OF ODISHA COLLECTOR AND DISTRICT MAGISTRATE, SUNDARGARH KRUPASINDHU SAHOO	JAGAJIT PANDA	// // 0	
		VS STATE OF ODISHA	VS	// // 0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/48195/2024	SAROJ KUMAR DASH VS STATE OF ODISHA	JAGAJIT PANDA VS	// 0 //	
285	D-WP(C)/48198/2024	NIHAR RANJAN SWAIN VS STATE OF ODISHA	JAGAJIT PANDA VS	// 0 //	
286	D-WP(C)/48199/2024	MAA SANTOSHI, WOMENS SELF HELP GROUP, GANESHPUR VS STATE OF ODISHA	SHAKTI PRASAD PANDA VS	// 0 //	
287	D-WP(C)/48200/2024	M/S. BIG BUILD INFRASTRUCTURE AND CO.,MAYURBHAR VS STATE OF ODISHA	PRADYUMNA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202400075
288	D-WP(C)/48202/2024	BASANTA KUMAR SI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
289	D-WP(C)/48204/2024	MAA SANKATATARINI, WOMENS SELF HELP GROUP, KIRKINARA VS STATE OF ODISHA	SHAKTI PRASAD PANDA VS	// 0 //	
290	D-WP(C)/48205/2024	MADHABI SWAIN @ PADHAN VS THE COLLECTOR AND DISTRICT MAGISTRATE BALANGIR	ASHIS KUMAR MISHRA VS	// 0 //	
291	D-WP(C)/48206/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //	
292	D-WP(C)/48208/2024	BRAJA KISHOR RANA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //	
293	D-WP(C)/48209/2024	SAHADEB SAHOO VS THE MANAGING DIRECTOR CUM HIEF EXECUTIVE OFFICER, BANK OF BARODA, BARODA	SRINIBASH SATAPATHY VS	// 0 //	
294	D-WP(C)/48210/2024	MAA GRAMADEBATI, WOMENS SELF HELP GROUP, SHANKARPUR VS STATE OF ODISHA	SHAKTI PRASAD PANDA VS	// 0 //	
295	D-WP(C)/48211/2024	ANSAR ALI ANSARI	SANGRAM JENA	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/48212/2024	BHOJRAJ LUHA	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		PUNJAB NATIONAL BANK		//	
297	D-WP(C)/48213/2024	MAA BRUNDABATI, WOMENS SELF HELP GROUP, GANAKMI PRASAD PANDA		//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/48214/2024	ALIBHA MEHER	PRAFULLA KUMAR MOHAPATRA	//	
	WP(C)/28697/2024	VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/48215/2024	TANMAYA KUMBHAR	PRAFULLA KUMAR MOHAPATRA	//	
	WP(C)/28699/2024	VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/48216/2024	DHANANJAY PRADHAN	BRUNDABAN ROUT	//	
		VS	VS	0	
		STATE OF ORISSA		//	
301	D-WP(C)/48218/2024	JAGANNATH PATNAIK	SIBAPRASAD PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/48219/2024	JALANDHAR @ JALANDHARI HARIJAN	SARADA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/48220/2024	RAMESH CHANDRA MAJHI	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		BLOCK DEVELOPMENT OFFICER-CUM-ELECTION OFFICER OF PANCHAYAT SAMITI, R.UDAYAGIRI, GAJAPATI		//	
304	D-WP(C)/48222/2024	PADMINI SAHOO	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/48225/2024	PRAMOD KUMAR DAS	MANMAYA KUMAR DASH	//	AOR20220004309C202400029
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/48226/2024	SUSMITA MOHAPATRA	SANKARACHARYA CHOUDHURY	//	
		VS	VS	0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/48227/2024	STATE OF ODISHA PRASANTA KUMAR MISRA VS	SANTOSH KUMAR MAHANTY VS	// // 0	AOD20240000242C202400022
308	D-WP(C)/48228/2024	STATE OF ODISHA SABITRI SWAIN VS	PRAVAT KUMAR NAYAK VS	// // 0	
309	D-WP(C)/48230/2024 WP(C)/28663/2024	STATE OF ODISHA SANTI LATA SAHOO VS	SUSANTA SEKHAR MOHAPATRA VS	// // 0	
310	D-WP(C)/48232/2024	STATE OF ODISHA RAICHAN PAHARIA VS	DHANANJAYA MUND VS	// // 0	
311	D-WP(C)/48233/2024	STATE OF ODISHA RAJKISHORE NAYAK VS	HARMOHAN DHAL VS	// // 0	
312	D-WP(C)/48234/2024	STATE OF ODISHA PRADYUMNA KUMAR BEHERA VS	SUSANTA KUMAR DASH VS	// // 0	
313	D-WP(C)/48236/2024	STATE OF ODISHA SUDHURAM PAHARIA VS	DHANANJAYA MUND VS	// // 0	
314	D-WP(C)/48237/2024	STATE OF ODISHA RATNAKAR BEHERA VS	SURYAKANTA DWIBEDI VS	// // 0	
315	D-WP(C)/48238/2024	STATE OF ORISSA BAITAL MAJHI VS	DHANANJAYA MUND VS	// // 0	
316	D-WP(C)/48241/2024	STATE OF ODISHA TANKADHAR MUNDA VS	BANSHIDHAR SATAPATHY VS	// // 0	
317	D-WP(C)/48242/2024	STATE OF ODISHA SUDHURAM PAHARIA VS STATE OF ODISHA	DHANANJAYA MUND VS	// // 0 //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/48243/2024	JUGESWAR PAHARIA @ KUMAR VS STATE OF ODISHA	DHANANJAYA MUND VS VS	// 0 //	
319	D-WP(C)/48244/2024	RANJAN KUMAR MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS VS	// 0 //	
320	D-WP(C)/48245/2024	SABITRI PAHARIA VS STATE OF ODISHA	DHANANJAYA MUND VS VS	// 0 //	
321	D-WP(C)/48246/2024	SEBA PAHARIA VS STATE OF ODISHA	DHANANJAYA MUND VS VS	// 0 //	
322	D-WP(C)/48247/2024	BABA LINGARAJ DAS VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS VS	// 0 //	
323	D-WP(C)/48248/2024	PRAFULLA KUMAR MOHANTA VS STATE OF ODISHA	SWETALANA DAS VS VS	// 0 //	
324	D-WP(C)/48249/2024	BIJAYA DONGRI VS COLLECTOR, KORAPUT	ALOK KUMAR MOHAPATRA VS VS	// 0 //	
325	D-WP(C)/48251/2024	LAXMIPRIYA DAS VS STATE OF ODISHA	TRILOCHAN BARIK VS VS	// 0 //	
326	D-WP(C)/48252/2024	JASOBANTA SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS VS	// 0 //	
327	D-WP(C)/48253/2024	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS VS	// 0 //	
328	D-WP(C)/48254/2024	HEMANTA BHATI@HEMANTA KUMAR BHATI VS UNION OF INDIA	SIDHARTHA DAS VS VS	// 0 //	
329	D-WP(C)/48255/2024	GOBIND CHANDRA PAL	SWETALANA DAS	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/48256/2024	RAMA CHANDRA NAYAK	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/48257/2024	SK.FAYAZUDDIN	PRASANTA KUMAR MOHANTY (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/48258/2024	MD.YUSUF KHAN	PRASANTA KUMAR MOHANTY (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/48259/2024	DHARANIDHAR SAHU	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/48262/2024	BHUBANESWARI COAL MINING LIMITED	SATYA SMRUTI MOHANTY	//	
		VS	VS	0	
		MAHANADI COALFIELDS LIMITED		//	
335	D-WP(C)/48263/2024	TAHIRI KHAN	HARIPAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/48264/2024	TUSAR KANT MISHRA	JAGAJIT PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/48265/2024	JASODA PATTANAYAK	BIJAY LAKSHMI BERA	//	
		VS	VS	0	
		THE R.P.F. COMMISSIONER, BHAUSHYANIDHI BHAWAN JANAPATH, BBSR		//	
338	D-WP(C)/48267/2024	GURUMAHARAJ ENGICON PVT LTD	BANSHIDHAR BAUG	//	AOR20220002374C202400012
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/48268/2024	JYOTSNA DASH	JAGAJIT PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/48269/2024	SAMIR KUMAR BEHERA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	

**ORISSA HIGH COURT****FILING REPORT AS ON :18/11/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
341	D-WP(C)/48270/2024	STATE OF ODISHA BALARAM PODHA VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202400072
342	D-WP(C)/48271/2024	STATE OF ODISHA NILIMA MOHAPATRA VS	MANOJA KUMAR KHUNTIA VS	// // ()	
343	D-WP(C)/48272/2024	STATE OF ODISHA SUSHILA CHAMPATI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
344	D-WP(C)/48273/2024	STATE OF ODISHA CHANDRAKANTA PANDA VS	MANOJA KUMAR KHUNTIA VS	// // ()	
345	D-WP(C)/48277/2024	STATE OF ODISHA DEBENDRA JATA VS	SUDHIR KUMAR MALLICK VS	// // ()	
346	D-WP(C)/48278/2024	STATE OF ODISHA BISWANATH SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
347	D-WP(C)/48279/2024	STATE OF ODISHA SUPRAVA DAS VS	NARAYAN PRASAD PARIJA VS	// // ()	
348	D-WP(C)/48280/2024	STATE OF ORISSA SAILENDRA JATA VS	SUDHIR KUMAR MALLICK VS	// // ()	
349	D-WP(C)/48282/2024	STATE OF ODISHA MAJHAR ALI VS	TRILOCHAN BARIK VS	// // ()	
350	D-WP(C)/48284/2024	STATE OF ODISHA GANESH PRASAD BEHERA VS	GOURAV MOHANTY VS	// // ()	
351	D-WP(C)/48285/2024	STATE OF ODISHA JANAKI PRADHAN VS STATE OF ODISHA	TRILOCHAN BARIK VS	// // () //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/48286/2024	TRINATH TANTI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
353	D-WP(C)/48287/2024	M/S AKASH TRAVELS, KHURDA VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //	
354	D-WP(C)/48289/2024	BHAKTABANDHU SWAIN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
355	D-WP(C)/48292/2024	MAA GAJALAXMI WSHG GROUP, BALASORE VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
356	D-WP(C)/48293/2024	PANCHANAN BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
357	D-WP(C)/48294/2024	PHARMACEUTICAL INSTITUTE OF INDIA PRIVATE LIMITED VS UNION OF INDIA	ABHIRAM MOHANTY VS	// 0 //	
358	D-WP(C)/48296/2024	ALEKHA CHANDRA PATRA VS STATE OF ORISSA	NIRANJAN PRASAD PATRA VS	// 0 //	
359	D-WP(C)/48297/2024	MANOJ KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
360	D-WP(C)/48298/2024	SAGARIKA MUDULI VS ANUROOP NAYAK	MIHIR KUMAR DASH VS	// 0 //	
361	D-WP(C)/48300/2024	DR. SUBAS CHANDRA DAS VS STATE OF ORISSA	NIRANJAN PRASAD PATRA VS	// 0 //	
362	D-WP(C)/48301/2024	SUJATA MAHATO VS UNION OF INDIA	UPENDRA KUMAR SAMAL VS	// 0 //	
363	D-WP(C)/48303/2024	AKSHAYA KUMAR BARIK	NIRANJAN PRASAD PATRA	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ORISSA		//	
364	D-WP(C)/48304/2024	ASHISH RATH	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/48305/2024	ALOK KUMRA MAHATO	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
		UNION OF INDIA		//	
366	D-WP(C)/48306/2024	PRAJNA PARAMITA PRAHARAJ	SASHIBHUSAN DAS	//	
		VS	VS	()	
		DEVI PRASAD SAMANTARAY		//	
367	D-WP(C)/48307/2024	URMILA SWAIN	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/48308/2024	MOHAMMED JASIMUDDIN	SUDEEP KUMAR SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/48310/2024	SUBHAJIT BANERJEE	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
		UNION OF INDIA		//	
370	D-WP(C)/48312/2024	GIRIJA SANKAR RATH	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/48313/2024	M/S. D.K. ENGINEERING AND CONSTRUCTION, BOLANGIR	ANIL PRASAD BOSE	//	
		VS	VS	()	
		HINDUSTAN STEEL WORKS CONSTRUCTION LIMITED, KOLKATA		//	
372	D-WP(C)/48315/2024	RAMESH CHANDRA NAYAK	SANJIB MOHANTY	//	AOR20220001611C202400071
		VS	VS	()	
		REGISTRAR , UTKAL UNIVERSITY		//	
373	D-WP(C)/48317/2024	DEBENDRA KUMAR NAYAK	SANJIB MOHANTY	//	AOR20220001611C202400073
		VS	VS	()	
		REGISTRAR, UTKAL UNIVERSITY		//	
374	D-WP(C)/48318/2024	SRINIBAS MOHANTY	PRAVASH CHANDRA JENA	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/48319/2024	RASMITA MOHANTY PRASANTA KUMAR ROUT VS STATE OF ODISHA	NIHAL RATH VS	// // 0 //	
376	D-WP(C)/48320/2024	UMESH CHANDRA MAHALIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
377	D-WP(C)/48321/2024	SUJATA SAHU VS STATE OF ODISHA	BIKASH KUMAR KUND VS	// 0 //	
378	D-WP(C)/48322/2024	KARTIKA CHANDRA SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
379	D-WP(C)/48323/2024	JAGADISH BARAL VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	// 0 //	
380	D-WP(C)/48324/2024	AMITABH MAHAPATRA VS VICE CHANCELLOR, SAMBALPUR UNIVERSITY, SAMBALPUR	SHASHI BHUSAN JENA VS	// 0 //	
381	D-WP(C)/48325/2024	PRASANTA KUMAR PATNAIK VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //	
382	D-WP(C)/48326/2024	SUSANTA KUMAR DAS VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// 0 //	
383	D-WP(C)/48329/2024	MOHAMMED JAWED AKHTAR KHAN VS BHARAT PETROLEUM CORPORATION LTD, BHARAT BHAWAN,MUMBAI	SUBHADUTTA ROURTRAY VS	// 0 //	
384	D-WP(C)/48331/2024	ICHHA KUMARI PATEL @ CHOUDHURY VS UNION OF INDIA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
385	D-WP(C)/48332/2024	MITALI PANDA VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //	

**ORISSA HIGH COURT****FILING REPORT AS ON :18/11/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
386	D-WP(C)/48334/2024	BENU MALIKA VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	// 0 //	
387	D-WP(C)/48335/2024	BISMIKA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
388	D-WP(C)/48336/2024	SHIBA SUNDAR RAUT VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
389	D-WP(C)/48338/2024	BHARAT MANDOI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	
390	D-WP(C)/48339/2024	GAYATRI MALLICK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
391	D-WP(C)/48340/2024	SAMPAT KUMAR DASH VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
392	D-WP(C)/48341/2024	PRIYABRATA MOHANTY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
393	D-WP(C)/48342/2024	KALPANA NAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
394	D-WP(C)/48343/2024	DHRUBA CHARAN MANDOI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	
395	D-WP(C)/48346/2024	MADHUSMITA MALLICK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
396	D-WP(C)/48349/2024	SUJATA RANI PATNAIK VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //	
397	D-WP(C)/48350/2024	BENU DHAR GIRI	SUBHRANSU BHUSAN MOHANTY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/48351/2024	BASAPURAM JAYANNA KRUPAKAR	AKASH BHUYAN	//	
		VS	VS	0	
		DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI		//	
399	D-WP(C)/48353/2024	RENUBALA DAS	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/48354/2024	SUMITA PATRI	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/48355/2024	KALPANA SAHOO	KARUNAKAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/48358/2024	HAREKRUSHNA MAHALIK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/48359/2024	PRAMOD KUMAR SAHU	SANTOSH KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/48360/2024	KHIDI TOPPO	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/48361/2024	KALPANA JENA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/48363/2024	SWARNALATA SAMAL	ARNAV BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/48364/2024	BINAPANI BEHERA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/48365/2024	M/S NISANTA AUTOMOBILE PRIVATE LIMITED	ADITYA SINGH MOHANTY	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/48367/2024	COMMISSIONER CT AND GST ODISHA BABITA SWAIN VS STATE OF ODISHA	ARNAV BEHERA VS	// // 0 //	
410	D-WP(C)/48370/2024	ABAYANTI BISWAL VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
411	D-WP(C)/48371/2024	CHANDRAKANTA BEHERA VS STATE OF ODISHA	SHISHIR KUMAR SWAIN VS	// 0 //	
412	D-WP(C)/48372/2024	BIJAYA BARWA VS STATE OF ODISHA	ARNAV BEHERA VS	// 0 //	
413	D-WP(C)/48373/2024	SABITA MAHANTA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
414	D-WP(C)/48375/2024	M/S PANDA BROTHER AND TRADERS VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// 0 //	
415	D-WP(C)/48377/2024	KUMUDA RANJAN PANDA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
416	D-WP(C)/48378/2024	GITANJALI MOHANTA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
417	D-WP(C)/48379/2024	M/S RELIABLE SECURITY AND INTELLIGENCE SERVICES VS ASSISTANT REGIONAL PROVIDENT FUND COMMISSIONER	VIJAY MOHAN NANDA VS	// 0 //	
418	D-WP(C)/48380/2024	RASHMILATA PATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
419	D-WP(C)/48381/2024	SISIRA KUMAR RATH VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	// 0 //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/48382/2024	DROUPADI NAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
421	D-WP(C)/48383/2024	M/S MAA TARINI ENTERPRISES VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //	
422	D-WP(C)/48384/2024	ANITA PATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
423	D-WP(C)/48385/2024	M/S NABADURGA CONSTRUCTIONS PVT. LTD., MAYURBHANJ VS THE BRANCH HEAD, ICICI BANK, RAIRANGPUR BRANCH, MAYURBHANJ	SAIBRATA RATH VS	// 0 //	
424	D-WP(C)/48386/2024	NRUSINGH CHARAN SWAIN VS KHYATI PATRO	BHASKAR CHANDRA PANDA VS	// 0 //	
425	D-WP(C)/48387/2024	SEKHAR KUMAR MAHAPATRA VS THE CHIEF COMMISSIONER, GST AND CENTRAL EXCISE AND CUSTOMS, BBSR	SIDHARTH SHANKAR PADHY VS	// 0 //	
426	D-WP(C)/48388/2024	TARA TOPPO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
427	D-WP(C)/48389/2024	HARSA CHANDRA MISHRA VS STATE OF ORISSA	NIRANJAN BISWAL VS	// 0 //	
428	D-WP(C)/48391/2024	MARWADI PANCHAYAT SAMITI, MAYURBHANJ VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //	
429	D-WP(C)/48392/2024	ALL ODISHA METER READER ASSOCIATION VS PRESIDING OFFICER , INDUSTRIAL TRIBUNAL	BHAGABATI PRASAD RATH VS	// 0 //	
430	D-WP(C)/48394/2024	AKULA SAMAL VS STATE OF ORISSA	NIRANJAN BISWAL VS	// 0 //	
431	D-WP(C)/48395/2024	GIRIDHARI GOCHHAYAT	ASHOK KUMAR SARANGI	//	

**ORISSA HIGH COURT****FILING REPORT AS ON :18/11/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/48396/2024	NARAYAN NAIK	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
433	D-WP(C)/48397/2024	ABINASH SAHOO	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/48398/2024	AMITA DEY	BHABANI SANKAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/48399/2024	SIMANCHALA PATI	SURAJ MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/48400/2024	KRUPASINDHU NANDA	AJAYA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/48401/2024	SANJITA SAHAJI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/48402/2024	BALARAM KHATUA	SUBAS CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/48403/2024	NARAYAN PRADHAN	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/48404/2024	PARESH CHANDRA TARAI	SUBAS CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/48405/2024	SHREELCHAN PUHAN	SOURAV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/48406/2024	SRIDHAR KHATUA	SUBAS CHANDRA DAS	//	
		VS	VS	0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/48407/2024	STATE OF ODISHA RAMAKANTA SAHU VS	BUDHIRAM DAS VS	// // ()	
444	D-WP(C)/48408/2024	STATE OF ODISHA DR.SRUTIRUPA PANDA VS	ADYASIDHI MISHRA VS	// // ()	
445	D-WP(C)/48409/2024	STATE OF ODISHA M/S. DEEPAK KUMAR PATEL, JHARSHUGUDA VS	ABHILASH MISHRA VS	// // ()	
446	D-WP(C)/48410/2024	STATE OF ODISHA RABIRATANA KARIALI VS	BIDESH RANJAN BEHERA VS	// // ()	
447	D-WP(C)/48411/2024	STATE OF ODISHA M/S. SHIV TRADING, JHARSUGUDA VS	ABHILASH MISHRA VS	// // ()	
448	D-WP(C)/48412/2024	UNION OF INDIA PHARMACEUTICAL INSTITUTE OF INDIA PVT. LTD. <del>HARTAK</del>	PARTRICK MOHANTY VS	// // ()	
449	D-WP(C)/48413/2024	UNION OF INDIA PARTHA SARATHI PARJA VS	BIDESH RANJAN BEHERA VS	// // ()	
450	D-WPCRL/34536/2024	STATE OF ODISHA SWAGATIKA SAHOO VS	ASHIS KUMAR MISHRA VS	// // ()/	
451	D-ABLAPL/34435/2024	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // ()	BALIPATNA /445 /2024
452	D-ABLAPL/34437/2024	STATE OF ODISHA DEBASIS DEY VS	RAJENDRA NARAYAN ROUT VS	// // ()	AOR20220001558C202400190
453	D-ABLAPL/34438/2024	STATE OF ODISHA K.RAKI DORA @ROCKY DORA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// // () //	PATTAPUR (DIGAPAHANDI) /479 /2024 AOR20220001558C202400189

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/34439/2024	MAHADEV GOUDA VS STATE OF ODISHA	NEELAKANTHA PANDA VS	KOTPAD /258 /2023 () //	
455	D-ABLAPL/34441/2024	SUMANJYOTI SAMANTARAY @ RUPALI VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	NAYAGARH /437 /2024 () //	
456	D-ABLAPL/34442/2024	SAMIR KUMAR BISWAL @ SAMIR VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	NAYAGARH /437 /2024 () //	
457	D-ABLAPL/34443/2024	SUMAN BARIK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	BADAGODA P.S. /656 /2024 () //	AOR20220004152C202400050
458	D-ABLAPL/34446/2024	JASHOBANTA MAJHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 () //	
459	D-ABLAPL/34447/2024	HRUDARANJAN BADHEI VS STATE OF ODISHA	GOKULANANDA SAHU VS	KHAPRAKHOL /129 /2021 () //	
460	D-ABLAPL/34455/2024	BALARAM ROUT @ BALIA VS STATE OF ODISHA	AVIRAM PATRA VS	PAHALA /23 /2024 () //	
461	D-ABLAPL/34457/2024	PRASANT KUMAR RATH VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	BHAWANIPATNA TOWN /313 /2024 () //	AOR20220001207C202400025
462	D-ABLAPL/34459/2024	BIGHNARAJ PATTNAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	INFOCITY PS /547 /2024 () //	
463	D-ABLAPL/34460/2024	TULUA MAHESWAR MALLICK VS STATE OF ODISHA	ARIJEET MISHRA VS	DASARATHPUR /165 /2024 () //	
464	D-ABLAPL/34461/2024	SADAM HOSEN VS STATE OF ODISHA	ARIJEET MISHRA VS	KALIAPANI /122 /2024 () //	
465	D-ABLAPL/34462/2024	SUMIT ZINDAL @ SUMEET JINDAL	ARIJEET MISHRA	KENDRAPARA /228 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/34463/2024	KALPATARU BISWAL	PRADEEP KUMAR DAS	BASUDEVPUR /535 /2024	AOR20220001207C202400026
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/34464/2024	MITHUN SWAIN	SURJYA NARAYAN SAHU	BHANJANAGAR /19 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/34468/2024	KSHETRABASI SAHU	ADITI HOTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/34469/2024	AJAYA BEHERA	SANTOSH KUMAR MAHANTY	PURUSHOTTAMPUR /726 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/34471/2024	SIBARAM SWAIN @ SIBA	SANTOSH KUMAR MAHANTY	BUGUDA /467 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/34473/2024	GANGANI @ GANGANA SABAR	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202400158
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/34474/2024	BRAJA KISHORE SAHU	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/34476/2024	LAXMIDHAR SENAPATI	BYOMAKESH TRIPATHY	/ /0	
	ABLAPL/12981/2024	VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/34477/2024	ANAM CHARAN PRADHAN	BYOMAKESH TRIPATHY	/ /0	
	ABLAPL/12987/2024	VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/34478/2024	MAMTAJ MOHARANA	NIRANJAN LENKA	BADSAHI /114 /2022	
		VS	VS	()	
		UNION OF INDIA		//	
476	D-ABLAPL/34479/2024	RAMESH CHANDRA SAHOO	BYOMAKESH TRIPATHY	/ /0	
	ABLAPL/12992/2024	VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/34480/2024	STATE OF ODISHA GIRISH CHANDRA NAYAK VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
478	D-ABLAPL/34483/2024	STATE OF ODISHA DEBA @ DEBARAJ PRADHAN VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// BAIDESWAR /168 /2024 ()	
479	D-ABLAPL/34492/2024	STATE OF ODISHA BALARAM ROUT @ BALIA VS	AVIRAM PATRA VS	// NANDANKANAN /293 /2024 ()	
480	D-ABLAPL/34502/2024	STATE OF ODISHA NRUSINGHA CHARAN SWAIN VS	KAUSTUVA MOHANTY VS	// GOP /270 /2024 ()	
481	D-ABLAPL/34503/2024	STATE OF ODISHA KARTIK RANA @KARTIKA RANA @KARTTIK RANA @KARTTIK RANA VS	ARABIN SARATHI DAS VS	// KHURDA MODEL /393 /2024 ()	AOD20240000362C202400033
482	D-ABLAPL/34505/2024	STATE OF ODISHA RAJESH KUMAR MAHAPATRA VS	IPSIT AUROBINDO ACHARYA VS	// BARGARH SADAR /430 /2024 ()	
483	D-ABLAPL/34508/2024	STATE OF ODISHA DAMBARUDHARA PODH VS	KIRTAN DANG VS	// SAINTALA /65 /2021 ()	
484	D-ABLAPL/34512/2024	STATE OF ODISHA PRASANTA BEHERA @ PRASANTA KUMAR BEHERA VS	BISWABHUSAN DAS VS	// DHUSURI /387 /2024 ()	
485	D-ABLAPL/34520/2024	STATE OF ODISHA PRADIP KUMAR BEHERA VS	PRASANNA KUMAR MISHRA VS	// JATNI P.S. /384 /2024 ()	
486	D-ABLAPL/34521/2024	STATE OF ODISHA PRATIK KUMAR BEHERA @ PRATEEK KUMAR BEHERA VS	PRASANNA KUMAR MISHRA VS	// JATNI P.S. /384 /2024 ()	
487	D-ABLAPL/34524/2024	STATE OF ODISHA MISO BIBI VS	BISWARANJAN DALAI VS	// KENDRAPARA /108 /2018 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-ABLAPL/34529/2024	BAKULARANI DAS VS STATE OF ODISHA(VIG.)	M BALAJI RAO VS	KORAPUT VIGILANCE /22 /2024 () //	AOR20220004456C202400012
489	D-ABLAPL/34531/2024	ALOK NAYAK VS STATE OF ODISHA	RANJIT MOHANTY VS	GOP /312 /2024 () //	AOD20240000639C202400025
490	D-ABLAPL/34533/2024	KUMAR DAS VS STATE OF ODISHA	RABINDRA NATH BARIK VS	NAYAGARH SADAR /171 /2024 () //	AOR20220004220C202400023
491	D-ABLAPL/34537/2024	PURNA CHANDRA PRADHAN @PUNIA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /528 /2024 () //	AOD20240000362C202400034
492	D-ABLAPL/34539/2024	JHASKETAN @ LALU MEHER VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	//0 () //	
493	D-ABLAPL/34542/2024	JANMEJAYA PANIKA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BELPARA /314 /2024 () //	
494	D-ABLAPL/34543/2024	KANTHESHWAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /327 /2024 () //	
495	D-ABLAPL/34546/2024	CHANDAN KUMAR BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS VS	BHAWANIPATNA TOWN /449 /2024 () //	
496	D-ABLAPL/34547/2024	BIJAYA KUMAR SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	ULLUNDA /188 /2024 () //	
497	D-ABLAPL/34549/2024	AJAYA KUMAR BEHERA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	//0 () //	
498	D-ABLAPL/34554/2024	ASIT KUMAR NAYAK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	PALLAHARA /320 /2024 () //	
499	D-ABLAPL/34556/2024	CHITRASEN SAHOO	SAROJ KUMAR DASH	BHUBAN /473 /2024	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/34559/2024	KABUL KHORA @ LAXMAN KHORA	PRANAY KUMAR MAHARAJ	JEYPORE SADAR /127 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/34562/2024	SANTRUPTA KUMAR ACHARYA	MANORANJAN MUDULI	BARIPADA TOWN /579 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/34566/2024	SRINIBAS DASH	MANORANJAN MUDULI	PURI TOWN /473 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/34567/2024	PRADEEP PRADHAN	MIHIR KANTA RATH	R.UDAYAGIRI /83 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/34570/2024	NARENDRA BANCHHOR	SUSHANTA KUMAR JOSHI	TUREIKELA /348 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/34574/2024	AVINASH JENA	KARTIK CHANDRA TRIPATHY	CUTTACK SADAR /635 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/34578/2024	UDAYA CHARAN POI	DAYANIDHI MOHANTY	BHADRAK TOWN /552 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/34579/2024	PRITAM KUMAR JENA	HARAPRIYA PATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/34580/2024	SUBALA BISWAL	JAGABANDHU SAHU	AGALPUR /186 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/34581/2024	JASHOBANTA KUMAR MAHANANDA	SOUBHAGYA SWAIN	JAMANKIRA /2 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/34582/2024	PRAKASH CHANDRA BISHOYI @ PRAKASH BISHOYI	TYOTIRMAYA SAHOO	KODALA /535 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/34583/2024	STATE OF ODISHA RAJA KHAN VS	JYOTIRMAYA SAHOO VS	// NACHUNI /369 /2024 ()	
512	D-ABLAPL/34585/2024	STATE OF ODISHA TRINATH PARIMANIK VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /469 /2023 ()	
513	D-ABLAPL/34586/2024	STATE OF ODISHA HARIBALLAVA DAS VS	AKSHAYA KUMAR SAHOO VS	// GOPALPUR /173 /2024 ()	
514	D-ABLAPL/34587/2024	STATE OF ODISHA CHITTARANJAN TRIPATHY @CHITTA RANJAN TRIPATHY VS	AKSHAYA RANJAN DEO VS	// SAMBALPUR VIGILANCE /81 /2016 ()	AOR20220001593C202400027
515	D-ABLAPL/34588/2024	STATE OF ODISHA(VIG.) SUDHIR BISOYI @ SUDHIRA BISOYI VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /904 /2024 ()	
516	D-ABLAPL/34590/2024	STATE OF ODISHA TAPAN BEHERA @ TUNU BEHERA VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /682 /2024 ()	
517	D-ABLAPL/34592/2024	STATE OF ODISHA KHIROD NAG VS	AKSHAYA KUMAR SAHOO VS	// KOMNA PS /20 /2024 ()	
518	D-ABLAPL/34593/2024	STATE OF ODISHA SWARNALATA PRADHAN VS	AMITAV TRIPATHY VS	// DASPALLA /271 /2024 ()	
519	D-ABLAPL/34595/2024	STATE OF ODISHA SANJAYA PRADHAN @ RABINDRA KUMAR PRADHAN VS	JYOTIRMAYA SAHOO VS	// KODALA /534 /2024 ()	
520	D-ABLAPL/34599/2024	STATE OF ODISHA MALATI DAS VS	AKSHAYA KUMAR SAHOO VS	// GOPALPUR /173 /2024 ()	
521	D-ABLAPL/34600/2024	STATE OF ODISHA ABHI BEHERA @ ABHIRAM BEHERA VS	BHAGABAN MOHANTY VS	// BINJHARPUR /266 /2024 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :18/11/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
522	D-ABLAPL/34601/2024	MEGHANAND DALEI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BOIPARIGUDA /100 /2022 () //	
523	D-ABLAPL/34602/2024	MINATI BISHOI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MANAMUNDA /318 /2024 () //	
524	D-ABLAPL/34604/2024	MANAS RANJAN MOHANTY VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	BHADRAK RURAL /677 /2024 () //	
525	D-ABLAPL/34612/2024	AKHAYA KUMAR NATH VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	/ /0 () //	
526	D-ABLAPL/34614/2024	SAMRAT SAMAL @ CHANDA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	KALIAPANI /130 /2024 () //	
527	D-ABLAPL/34616/2024	SHANTILATA RANA VS STATE OF ODISHA	JYOTIKANT MAHAPATRA VS	ANANDAPUR /284 /2024 () //	AOD2024000001C202400350
528	D-ABLAPL/34621/2024	PEDINA DILIP KUMAR @ P. DILLIP KUMAR VS STATE OF ODISHA	MD. RIAZ VS	/ /0 () //	
529	D-ABLAPL/34622/2024	PRAMOD KUMAR MAHAKUDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BADABAZAR /188 /2024 () //	
530	D-ABLAPL/34624/2024	HARAPRIYA GOUDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	CHAMAKHANDI /395 /2024 () //	AOR20220001558C202400191
531	D-ABLAPL/34628/2024	DILESWAR NAIK VS STATE OF ODISHA	RONIT GHOSH VS	COLLIERY /668 /2024 () //	
532	D-ABLAPL/34629/2024	PRAFULLA MAJHI VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	CHHENDIPADA /176 /2012 () //	
533	D-ABLAPL/34631/2024	PREMANANDA NAIK	RONIT GHOSH	COLLIERY /668 /2024	

# ORISSA HIGH COURT

## FILING REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
534	D-ABLAPL/34637/2024	STATE OF ODISHA HRUSHIKESH LENKA	DURGA PRASAD JENA	KHAIRA /212 /2024	//
		VS	VS	()	
535	D-ABLAPL/34638/2024	STATE OF ODISHA SOMANATH DAS	MANAS KUMAR CHAND	SOSO /209 /2024	//
		VS	VS	()	
536	D-ABLAPL/34643/2024	STATE OF ODISHA DIPEN KUMAR SAHOO	RAKESH BEHERA	PARJANG /498 /2024	//
		VS	VS	()	
537	D-ABLAPL/34644/2024	STATE OF ODISHA RAJESH KUMAR SAHU @ JALIA	SK. ZAFARULLA	SORO /952 /2024	//
		VS	VS	()	
538	D-ABLAPL/34648/2024	STATE OF ODISHA ANUP KUMAR BAGHWAR @ ANUP BAGWAR	SOUMYA RANJAN DAS	UDITNAGAR /384 /2024	//
		VS	VS	()	
539	D-ABLAPL/34652/2024	STATE OF ODISHA ASHOK KUMAR NAIK	BHARAT BHUSAN ROUSTRAY	KHANDAPARA /285 /2024	//
		VS	VS	()	
540	D-ABLAPL/34654/2024	STATE OF ODISHA KUMARI @ AMIYA KUMAR ROUT	BHARAT BHUSAN ROUSTRAY	PLANTSITE /828 /2024	//
		VS	VS	()	
541	D-ABLAPL/34656/2024	STATE OF ODISHA BISWAJIT SINGH @ SILU	SURYAKANTA DWIBEDI	SESHKHAL /98 /2024	//
		VS	VS	()	
542	D-ABLAPL/34659/2024	STATE OF ODISHA RAMA SAHOO @ RAMA CHANDRA SAHOO	RABINDRA NATH PANDA	BANKI /340 /2024	//
		VS	VS	()	
543	D-ABLAPL/34662/2024	STATE OF ODISHA BASANTA MOHAPATRA	SURYAKANTA DWIBEDI	FATEGARH /289 /2024	//
		VS	VS	()	
544	D-ABLAPL/34663/2024	STATE OF ODISHA NAMITA PANDA	NETRANANDA BISWAL	BALIKUDA /391 /2024	//
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/34665/2024	STATE OF ODISHA CHHOTU PODDAR @ VISWAKANTA PODDAR VS	BHARAT BHUSAN ROUTRAY VS	// BRAHMANITARANG /230 /2024 ()	
546	D-ABLAPL/34668/2024	STATE OF ODISHA RAJESH SETHI VS	PRAVASH CHANDRA JENA VS	// LAIMURA /37 /2024 ()	
547	D-ABLAPL/34671/2024	STATE OF ODISHA JYOTI RANJAN MOHAPATRA VS	SURYAKANTA DWIBEDI VS	// BAISINGA /266 /2024 ()	
548	D-ABLAPL/34672/2024	STATE OF ODISHA BABULI PRADHAN VS	AMIT KUMAR NATH VS	// JARAPADA /298 /2024 ()	
549	D-ABLAPL/34678/2024	STATE OF ODISHA NABASINI MANSETH @ NABAJINI MANSETH VS	SURYAKANTA DWIBEDI VS	// BELAGARH /69 /2024 ()	
550	D-ABLAPL/34684/2024	STATE OF ODISHA KISHORE MOHAPATRA @ KSHORA KUMAR MOHAPATRA VS	PRAKASH KUMAR SARANGI VS	// TIHIDI /5 /2021 ()	
551	D-ABLAPL/34685/2024	STATE OF ODISHA ARJUN NAYAK VS	SURYA PRAKASH MANAGARAJ VS	// BONTH /176 /2024 ()	
552	D-ABLAPL/34686/2024	STATE OF ODISHA JALANDHAR BAG @ JALAM BAG VS	SURYAKANTA DWIBEDI VS	// MURIBAHAL /232 /2023 ()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :18/11/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-FA/154/2002 FA/154/2002	PARADEEP PHOSPHATES MP		8/2024
2	D-FA/155/2002 FA/155/2002	PARADEEP PHOSPHATES MP		9/2024
3	D-FA/156/2002 FA/156/2002	PARADEEP PHOSPHATES MP		10/2024
4	D-FA/157/2002 FA/157/2002	PARADEEP PHOSPHATES MP		11/2024
5	D-FA/158/2002 FA/158/2002	PARADEEP PHOSPHATES MP		12/2024
6	D-FA/159/2002 FA/159/2002	PARADEEP PHOSPHATES MP		13/2024
7	D-FA/160/2002 FA/160/2002	PARADEEP PHOSPHATES MP		14/2024
8	D-RFA/67/2006 RFA/67/2006	MAGMA LEASING LTD MP		38/2024
9	D-SAO/22/2012 SAO/22/2012	MOHAN KU.SAHU MP	M/S.S.P.MISRA	46/2024
10	D-TRPCRL/34499/2024 TRPCRL/ /	TRUPTIMAYEE JENA MP	BIKASH KUMAR KUND	89/2024
11	D-JCRLA/119/2023 JCRLA/119/2023	NABIN AMANATYA MP	ADV.	243/2024
12	D-JCRLA/36/2019 JCRLA/36/2019	HIMADRI SEKHAR DAS@RAHIM KHAN MP	M/S.P.C.MISHRA,S.K.SAMAL, M/S. RAJIB BIHARI MISHRA, B.K.GHADG	244/2024
13	D-CRLMP/31166/2024 CRLMP/1427/2024	JASASWEE HARICHANDAN RAY MP	MANOJ KUMAR PATI	260/2024
14	D-CRLMP/34608/2024 CRLMP/ /	BHUNESHWAR PRASAD VERMA MP	HEMANT KUMAR MUND	261/2024
15	D-CRLMP/34608/2024 CRLMP/ /	BHUNESHWAR PRASAD VERMA MP	HEMANT KUMAR MUND	262/2024
16	D-TRP(C)/48175/2024 TRP(C)/370/2024	SWALEHA KHATUN MP	SAMVIT MOHANTY	387/2024
17	D-TRP(C)/48196/2024 TRP(C)/ /	LAXMI DASH @ PANDA MP	GOPINATH MISHRA	388/2024
18	D-TRP(C)/48390/2024 TRP(C)/ /	SARITA JOSEPH MP	JAGAJIBAN PRADHAN	389/2024
19	D-RPFAM/48125/2024 RPFAM/ /	SHRUTISUDHA NAYAK MP	BIPLABA P.B. BAHALI	495/2024
20	D-RPFAM/48142/2024 RPFAM/ /	BRAJENDRA HEMBRAM MP	HEMANTA KUMAR MOHANTA	496/2024
21	D-RPFAM/389/2023 RPFAM/389/2023	TIKINA PRADHAN MP	H.M.DHAL	497/2024
22	D-RPFAM/48217/2024 RPFAM/ /	SHYAM KUMAR RAY@SHYAM RAY MP	RAJIB LOCHAN PATTNAIK	498/2024
23	D-RPFAM/48217/2024 RPFAM/ /	SHYAM KUMAR RAY@SHYAM RAY MP	RAJIB LOCHAN PATTNAIK	499/2024
24	D-RPFAM/48221/2024 RPFAM/ /	TOBHA BHATRA@PUJARI MP	RAJIB LOCHAN PATTNAIK	500/2024
25	D-RPFAM/48229/2024 RPFAM/ /	PRAVAT SAHOO@PRABHAT KUMAR SAHOO MP	SUROJ KUMAR DASH	501/2024
26	D-RPFAM/48231/2024	PRAVAT SAHOO@PRABHAT KUMAR SAHOO	SUROJ KUMAR DASH	

	RPFAM/ /	MP		502/2024
27	D-RPFAM/48250/2024	ANUP MOHAN SAHU @ GAURANGA SAHUBIBHU PRASAD TRIPATHY		
	RPFAM/ /	MP		503/2024
28	D-RPFAM/48250/2024	ANUP MOHAN SAHU @ GAURANGA SAHUBIBHU PRASAD TRIPATHY		
	RPFAM/ /	MP		504/2024
29	D-RPFAM/48345/2024	SUBRAT KUMAR TRIPATHY	MALAYA KUMAR MISHRA	
	RPFAM/ /	MP		505/2024
30	D-RPFAM/48347/2024	AKASH KUMAR PRADHAN	SAUMYA RANJAN PRADHAN	
	RPFAM/ /	MP		506/2024
31	D-RPFAM/48347/2024	AKASH KUMAR PRADHAN	SAUMYA RANJAN PRADHAN	
	RPFAM/ /	MP		507/2024
32	D-CMAPL/48328/2024	GANESHRAM SAHU	SUNIL KUMAR PATNAIK	
	CMAPL/ /	MP		569/2024
33	D-CMAPL/48328/2024	GANESHRAM SAHU	SUNIL KUMAR PATNAIK	
	CMAPL/ /	MP		570/2024
34	D-FAO/47315/2024	M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK	NAEKN BEHARI DAS	
	FAO/ /	MP		970/2024
35	D-FAO/48158/2024	D.M., ORIENTAL INSURANCE CO.LTD., CUTTACK	RAJKANTA KUMAR MAHALI	
	FAO/ /	MP		971/2024
36	D-FAO/48187/2024	DIVISIONAL MANAGER,NEW INDIA ASSURANCE COMPANY LIMITED,CUTTACK	RAMANANDA KRATYACK	
	FAO/ /	MP		972/2024
37	D-FAO/46876/2024	MANAGER, M/S. NATIONAL INSURANCE COMPANY LIMITED,BHUBANESHWAR	PRAMOD KUMAR TRIPATHY	
	FAO/ /	MP		973/2024
38	D-FAO/44097/2024	DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED,CUTTACK	RAMANANDA KRATYACK	
	FAO/488/2024	MP		974/2024
39	D-FAO/48352/2024	D.M., ORIENTAL INSURANCE CO.LTD., CUTTACK	PRAMOD KUMAR TRIPATHY	
	FAO/ /	MP		975/2024
40	D-SA/168/1998	PREMA @ PREMALATA	M/S.D.P.DHAL	
	SA/168/1998	MP		1034/2024
41	D-SA/55/1997	GANESHRAM		
	SA/55/1997	MP		1035/2024
42	D-SA/55/1997	GANESHRAM		
	SA/55/1997	MP		1036/2024
43	D-SA/55/1997	GANESHRAM		
	SA/55/1997	MP		1037/2024
44	D-CRLREV/34489/2024	RAMA NARAYAN NAHAK @ GOLAKA	DEVASHIS PANDA	
	CRLREV/ /	MP		1072/2024
45	D-CRLREV/34550/2024	PRABHAT KUMAR MISHRA	SATYAJIT MOHAPATRA	
	CRLREV/ /	MP		1073/2024
46	D-CRLREV/34557/2024	MANAS KUMAR ACHARYA	PRASANNA KUMAR MISHRA	
	CRLREV/ /	MP		1074/2024
47	D-CRLREV/34564/2024	SARADA ACHARYA	PRASANNA KUMAR MISHRA	
	CRLREV/ /	MP		1075/2024
48	D-CRLREV/34646/2024	ANIL KUMAR AGRAWALLA@AGARWAL	BHABANI SANKAR TRIPATHY 1	
	CRLREV/ /	MP		1076/2024
49	D-RSA/47216/2024	GOPAL BEHERA	SOUMYA MISHRA	
	RSA/415/2024	MP		1316/2024
50	D-RSA/260/2023	BHUBANESWAR GIRI	BHABANI SHANKAR DAS	
	RSA/260/2023	MP		1317/2024
51	D-RSA/199/2011	GANESH SAHOO	AKSHAYA KUMAR SAHOO	
	RSA/199/2011	MP		1318/2024
52	D-RSA/200/2011	DASIMI SAHOO	M/S.AKSHAYA K.SAHOO	
	RSA/200/2011	MP		1319/2024
53	D-RSA/199/2011	GANESH SAHOO	M/S.AKSHYA K.SAHOO	
	RSA/199/2011	MP		1320/2024
54	D-RSA/200/2011	DASIMI SAHOO	M/S.AKSHAYA K.SAHOO	
	RSA/200/2011	MP		1321/2024
55	D-RSA/199/2011	GANESH SAHOO	M/S.AKSHYA K.SAHOO	
	RSA/199/2011	MP		1322/2024
56	D-RSA/200/2011	DASIMI SAHOO	M/S.AKSHAYA K.SAHOO	
	RSA/200/2011	MP		1323/2024
57	D-RSA/140/2013	RAMAKANTA MOHAPATRA	BANSHIDHAR BAUG	
	RSA/140/2013	MP		1324/2024

58	D-RSA/4389/2024 RSA/57/2024	MANAMOHAN BALIARSINGH MP	TANMAY MISHRA	1325/2024
59	D-RSA/140/2013 RSA/140/2013	RAMAKANTA MOHAPATRA MP	M/S.BANSHIDHAR BAUG	1326/2024
60	D-RSA/140/2013 RSA/140/2013	RAMAKANTA MOHAPATRA MP	M/S.BANSHIDHAR BAUG	1327/2024
61	D-RSA/427/2007 RSA/427/2007	SATRUGHANA MOHANTY MP	M/S.S.P.MISHRA M/S. SOUMYA MISHRA R.SANTUKA S.ROUT B.BEHERA	1328/2024
62	D-RSA/48337/2024 RSA/ /	TARAMANI MOHAPATRA MP	AMIT PRASAD BOSE	1329/2024
63	D-RSA/48356/2024 RSA/ /	SITIKANTA @ SITAKANTA BEHERA MP	ALOK KUMAR MOHANTY	1330/2024
64	D-CMP/48132/2024 CMP/ /	AKHARI BARAL MP	DWARIKA PRASAD MOHANTY	1378/2024
65	D-CMP/48177/2024 CMP/ /	T.JITESH KUMAR PATRO MP	PRATYUSHA NAIDU	1379/2024
66	D-CMP/48189/2024 CMP/ /	BIRENDRA CHANDRA BHANJ DEO @ BIRENDRA CHANDRA BHANJ DEO MP	INDRASKAR ARCHANNI DEO	1380/2024
67	D-CMP/48203/2024 CMP/ /	DEBA NARAYAN PATTNAIK MP	SIDHARTHA MISHRA	1381/2024
68	D-CMP/48203/2024 CMP/ /	DEBA NARAYAN PATTNAIK MP	SIDHARTHA MISHRA	1382/2024
69	D-CMP/48207/2024 CMP/ /	KRUSHNA CHANDRA JENA MP	PRASANT KUMAR BARIK	1383/2024
70	D-CMP/1422/2023 CMP/1422/2023	MAHESWAR DAS MP	VIVEKANAND JENA	1384/2024
71	D-CMP/48260/2024 CMP/ /	ARUN KUMAR SAHU MP	NIHAR RANJAN MOHANTY	1385/2024
72	D-CMP/48314/2024 CMP/ /	SHANTIPRIYA MALLICK MP	BANSHIDHAR BAUG	1386/2024
73	D-CMP/48348/2024 CMP/ /	NILAMANI SAHOO MP	ASHOK KUMAR ROUT	1387/2024
74	D-CMP/48393/2024 CMP/ /	GYANA RANJAN SAHOO MP	ABHISEK KEJRIWAL	1389/2024
75	D-BLAPL/6996/2024 BLAPL/2176/2024	SURAT DALEI MP	ARUNA KUMAR NAYAK	1495/2024
76	D-BLAPL/22085/2024 BLAPL/7571/2024	JASUA GAMANGO MP	SUSHANTA KUMAR JOSHI	1496/2024
77	D-BLAPL/20326/2024 BLAPL/7177/2024	SONIA TRIPATHY MP	ARUN KUMAR ACHARYA	1497/2024
78	D-BLAPL/16098/2024 BLAPL/5662/2024	BIGHNESWAR DAS MP	BIRAJA PRASAD TRIPATHY	1498/2024
79	D-BLAPL/30838/2024 BLAPL/10445/2024	SATYAJIT SAMAL @ SATYAJIT MANAGO BINA SAMAL MP	BINA SAMAL SAN ROUSTRAY	1499/2024
80	D-BLAPL/34650/2024 BLAPL/ /	IMRAN KHAN MP	PABITRA KUMAR PAIK	1500/2024
81	D-ABLAPL/30688/2024 ABLAPL/11508/2024	JALESWAR NAIK MP	PRASANTA KUMAR JENA	2564/2024
82	D-ABLAPL/28264/2024 ABLAPL/10408/2024	SK. SAJIRUDDIN MP		2565/2024
83	D-ABLAPL/32265/2024 ABLAPL/12054/2024	RAJESH SAMAL MP		2566/2024
84	D-ABLAPL/20927/2024 ABLAPL/7818/2024	BHABANI SHANKAR DAS MP		2567/2024
85	D-ABLAPL/15474/2022 ABLAPL/15474/2022	RAKESH KUMAR MANTRY MP	H.N.TRIPATHY	2568/2024
86	D-ABLAPL/27554/2024 ABLAPL/10122/2024	NIYATI PANDA MP		2569/2024
87	D-ABLAPL/30359/2024 ABLAPL/11372/2024	PURNA CHANDRA MOHANTA MP	RAJENDRA NARAYAN ROUT	2570/2024
88	D-ABLAPL/28836/2024 ABLAPL/10744/2024	ZAFAR QUADIR @ ZAFAR QUADIRY MP	RAJENDRA NARAYAN ROUT	2571/2024
89	D-ABLAPL/23556/2024	TRINATH BEHERA		

	ABLAPL/8525/2024	MP		2572/2024
90	D-ABLAPL/15422/2023	TUKUNA LENKA		
	ABLAPL/15422/2023	MP		2573/2024
91	D-ABLAPL/30156/2024	LATA LENKA		
	ABLAPL/11320/2024	MP		2574/2024
92	D-ABLAPL/32310/2024	BIMAL CHANDRA MOHANTY		
	ABLAPL/12359/2024	MP		2575/2024
93	D-ABLAPL/24673/2024	SIMANCHAL KARA		
	ABLAPL/9000/2024	MP		2576/2024
94	D-ABLAPL/20122/2024	SANKALPA PATTANAİK		
	ABLAPL/7608/2024	MP		2577/2024
95	D-ABLAPL/18318/2024	NAKULANANDA SAHU		
	ABLAPL/6466/2024	MP		2578/2024
96	D-ABLAPL/26432/2024	BHAGABAN DAS @ BAYA		
	ABLAPL/9896/2024	MP		2579/2024
97	D-ABLAPL/24819/2024	NARENDRA KUMAR SAHU @ NARENDRA	SIRMA SANKAR NAYAK	
	ABLAPL/9874/2024	MP		2580/2024
98	D-MACA/48124/2024	PRAPHUL KUMAR PANDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2716/2024
99	D-MACA/45273/2024	SAMBARU SETHI	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2717/2024
100	D-MACA/140/2020	KUNI MOHAPATRA	BINAYAK PRASAD MOHANTY	
	MACA/140/2020	MP		2718/2024
101	D-MACA/48152/2024	ASHIS KUMAR SETHI	BISHNU BRATA SINGH	
	MACA/ /	MP		2719/2024
102	D-MACA/48164/2024	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD., KALAHANDI	PRASANTHA KUMAR KALAHANDI	
	MACA/1149/2024	MP		2720/2024
103	D-MACA/48164/2024	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD., KALAHANDI	PRASANTHA KUMAR KALAHANDI	
	MACA/1149/2024	MP		2721/2024
104	D-MACA/258/2020	THE BRANCH MANAGER, NEW INDIA ASSURANCE CO. LTD., Bhubaneswar	SUBRINCESA THATHY	
	MACA/258/2020	MP		2722/2024
105	D-MACA/259/2020	THE BRANCH MANAGER, NEW INDIA ASSURANCE CO. LTD., Bhubaneswar	SUBRINCESA THATHY	
	MACA/259/2020	MP		2723/2024
106	D-MACA/251/2012	SARASWATI BARIK and OR		
	MACA/251/2012	MP		2724/2024
107	D-MACA/102/2013	SUMITRA BEHURA		
	MACA/102/2013	MP		2725/2024
108	D-MACA/752/2010	N.I.CO.LTD		
	MACA/752/2010	MP		2726/2024
109	D-MACA/789/2010	N.I.A.CO.LTD	M/S.S.S.RAO	
	MACA/789/2010	MP		2727/2024
110	D-MACA/706/2015	SAMAL@SAMALAL@SHYAMALAL CHOUH	MURDEI	
	MACA/706/2015	MP		2728/2024
111	D-MACA/789/2010	N.I.A.CO.LTD	M/S.S.S.RAO	
	MACA/789/2010	MP		2729/2024
112	D-MACA/26/2004	LAKHEI MAJHI		
	MACA/26/2004	MP		2730/2024
113	D-MACA/26/2004	LAKHEI MAJHI		
	MACA/26/2004	MP		2731/2024
114	D-MACA/48290/2024	THE MANAGER LEGAL, CHOLAMANDALAM	SOMESH ROY	
	MACA/ /	MP		2732/2024
115	D-MACA/47655/2024	THE ORIENTAL INSURANCE CO. LTD., Bhubaneswar	SRIMJHIMBALA PATI	
	MACA/ /	MP		2733/2024
116	D-MACA/48295/2024	M.C. (T.P.CELL) M/S.ORIENTAL INSURANCE CO. LTD., Bhubaneswar	MOHIT ABISRA TI	
	MACA/ /	MP		2734/2024
117	D-CRLA/5898/2024	BISWANATH CHATTAR	DIPAK RANJAN MISHRA	
	CRLA/187/2024	MP		2928/2024
118	D-CRLA/33652/2024	MANTU MAJHI	DEVI PRASAD DASH	
	CRLA/ /	MP		2929/2024
119	D-CRLA/21323/2024	MOHIT BIR@BIRA	S.S.RAY (2)	
	CRLA/709/2024	MP		2930/2024
120	D-CRLA/33274/2024	KASI MALLIK	KIRTAN DANG	
	CRLA/1140/2024	MP		2931/2024

121	D-CRLA/33274/2024 CRLA/1140/2024	KASI MALLIK MP	KIRTAN DANG	2932/2024
122	D-CRLA/25294/2024 CRLA/873/2024	TALESWAR MALLICK MP	SURYAKANTA DWIBEDI	2933/2024
123	D-CRLA/25294/2024 CRLA/873/2024	TALESWAR MALLICK MP	SURYAKANTA DWIBEDI	2934/2024
124	D-CRLA/33666/2024 CRLA/ /	CHITRA@CHITRASEN SETHI MP	JUGALA KISHORE PANDA	2935/2024
125	D-CRLA/34519/2024 CRLA/ /	GOKUL MIRDHA @ KALA MP	DIPTIREKHA NANDA	2936/2024
126	D-CRLA/34519/2024 CRLA/ /	GOKUL MIRDHA @ KALA MP	DIPTIREKHA NANDA	2937/2024
127	D-CRLA/34519/2024 CRLA/ /	GOKUL MIRDHA @ KALA MP	DIPTIREKHA NANDA	2938/2024
128	D-CRLA/278/2019 CRLA/278/2019	SATYA PATRA@BANKADA MP	G.N.MISHRA, M/S.AKSHAYA KUMAR SAHOO, S.N.SAHOO, A.KALASH	2939/2024
129	D-CRLA/34577/2024 CRLA/ /	BARIAL MARANDI MP	SOUBHAGYA SWAIN	2940/2024
130	D-CRLA/34577/2024 CRLA/ /	BARIAL MARANDI MP	SOUBHAGYA SWAIN	2941/2024
131	D-CRLA/1057/2023 CRLA/1057/2023	BINOD DIPA MP	TRILOCHAN NANDA, SK. ZAFARULLA	2942/2024
132	D-CRLA/34591/2024 CRLA/ /	FULJENSIYA KERKETTA MP	SIDDHARTH PRASAD MISHRA	2943/2024
133	D-CRLA/30190/2024 CRLA/1126/2024	CHANDAN KUMAR RANA MP	DIBYA JYOTI SAHOO	2944/2024
134	D-CRLA/33204/2024 CRLA/ /	VED RAM GIRI MP	PABITRA KUMAR PAIK	2945/2024
135	D-CRLA/34653/2024 CRLA/ /	LALA @ LALAJIT SAHU MP	BHARAT BHUSAN ROUSTRAY	2946/2024
136	D-CRLA/34653/2024 CRLA/ /	LALA @ LALAJIT SAHU MP	BHARAT BHUSAN ROUSTRAY	2947/2024
137	D-CRLA/34653/2024 CRLA/ /	LALA @ LALAJIT SAHU MP	BHARAT BHUSAN ROUSTRAY	2948/2024
138	D-CRLA/34661/2024 CRLA/ /	MD.SAGIR @ JIG JIG MP	DEBADATTA MISHRA	2949/2024
139	D-CRLA/34667/2024 CRLA/ /	MD. SAHID @ MD.SAYEED MP	DEBADATTA MISHRA	2950/2024
140	D-CRLMC/34486/2024 CRLMC/ /	PURNA CHANDRA PANDA MP	SAMIR KUMAR MISHRA(SR. ADV.)	3041/2024
141	D-CRLMC/34496/2024 CRLMC/ /	LALIT CHANDAN MP	PRATYUSHA NAIDU	3042/2024
142	D-CRLMC/34510/2024 CRLMC/ /	PADMAJA SINGH MP	ANJAN KUMAR BISWAL	3043/2024
143	D-CRLMC/34527/2024 CRLMC/ /	GOPAL KRUSHNA SENAPATI MP	BIGYAN KUMAR SHARMA	3044/2024
144	D-CRLMC/34541/2024 CRLMC/ /	BULU @ LAXMI NARAYAN SAMAL MP	ANIRUDHA DAS	3045/2024
145	D-CRLMC/28198/2024 CRLMC/3709/2024	PRIYABRATA DAS MP		3046/2024
146	D-CRLMC/34560/2024 CRLMC/ /	MILAN KUMAR PATNAIK MP	DEBASNAN DAS	3047/2024
147	D-CRLMC/34576/2024 CRLMC/ /	SAJD ALLI MP	BIDYADHAR MANSING	3048/2024
148	D-CRLMC/34584/2024 CRLMC/ /	SILADITYA PRADHAN MP	MANAS KUMAR CHAND	3049/2024
149	D-CRLMC/34618/2024 CRLMC/ /	BIDYADHAR BEHERA MP	AAYUSHI MEHTA	3050/2024
150	D-CRLMC/34619/2024 CRLMC/ /	DR. CHINMAYA DASH MP	ADITYA NARAYAN DAS	3051/2024
151	D-CRLMC/34623/2024 CRLMC/ /	BANAMALI KUANR MP	BHARAT BHUSAN ROUSTRAY	3052/2024
152	D-CRLMC/34626/2024	LOKESH KUMAR SAHU@LUKESH	GOURAV MOHANTY	

	CRLMC/ /	MP		3053/2024
153	D-CRLMC/34639/2024	ATAL KUMAR PALAI	AKSHAYA KUMAR SAHOO	
	CRLMC/ /	MP		3054/2024
154	D-CRLMC/34639/2024	ATAL KUMAR PALAI	AKSHAYA KUMAR SAHOO	
	CRLMC/ /	MP		3055/2024
155	D-CRLMC/34642/2024	HEMANTA BIBHAR	BIBEKANANDA BHUYAN	
	CRLMC/ /	MP		3056/2024
156	D-CRLMC/34645/2024	JAGANNATH BHUYAN	ASHOK DAS	
	CRLMC/ /	MP		3057/2024
157	D-CRLMC/34664/2024	GIRISH PRASAD SATAPATHY@GIRISHA PRASAD	PRASENSA CHANDRA PANDA	
	CRLMC/ /	MP		3058/2024
158	D-CRLMC/34676/2024	PRAVAKAR@KALIA PARAMANIK	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		3059/2024
159	D-WA/48115/2024	STATE OF ODISHA	SANJAY RATH, A.G.A.	
	WA/ /	MP		8171/2024
160	D-WA/48115/2024	STATE OF ODISHA	SANJAY RATH, A.G.A.	
	WA/ /	MP		8172/2024
161	D-WA/48115/2024	STATE OF ODISHA	SANJAY RATH, A.G.A.	
	WA/ /	MP		8173/2024
162	D-WA/223/2023	KEDAR NATH NANDI	PRAFULLA KUMAR RATH	
	WA/223/2023	MP		8174/2024
163	D-WA/48223/2024	STATE OF ODISHA	MANASH RANJAN MOHANTY,A.G.A	
	WA/ /	MP		8175/2024
164	D-WA/48223/2024	STATE OF ODISHA	MANASH RANJAN MOHANTY,A.G.A	
	WA/ /	MP		8176/2024
165	D-WA/48223/2024	STATE OF ODISHA	MANASH RANJAN MOHANTY,A.G.A	
	WA/ /	MP		8177/2024
166	D-WA/48224/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8178/2024
167	D-WA/48224/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8179/2024
168	D-WA/48224/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8180/2024
169	D-WA/2990/2023	ODISHA UNIVERSITY AND TECHNOLOGY	CHIRISHA MISHRA	
	WA/2990/2023	MP		8181/2024
170	D-WA/48291/2024	DR. KSHIRABDHI TANAYA MUNDA	SUSANTA KUMAR MISHRA	
	WA/ /	MP		8182/2024
171	D-WA/48160/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		8183/2024
172	D-WA/48160/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		8184/2024
173	D-WA/48160/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		8185/2024
174	D-WA/48274/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8186/2024
175	D-WA/48274/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8187/2024
176	D-WA/48274/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8188/2024
177	D-WP(C)/48117/2024	KSHIRABDI TANAYA PADHI	BHABANI SANKAR DAS	
	WP(C)/ /	MP		15394/2024
178	D-WP(C)/48119/2024	SUBIR BAL	DR.PURUSOTTAM CHULI	
	WP(C)/ /	MP		15395/2024
179	D-WP(C)/41052/2021	CHHABILABALA MISHRA		
	WP(C)/41052/2021	MP		15396/2024
180	D-WP(C)/48120/2024	NABA KISHORE PATRA	SUSHIL KUMAR PATNAIK	
	WP(C)/ /	MP		15397/2024
181	D-WP(C)/44180/2024	DR. DEBABRATA SAHU	RAMAKANTA SARANGI	
	WP(C)/25856/2024	MP		15398/2024
182	D-WP(C)/18569/2024	HAREKRUSHNA NAYAK	SATYA RANJAN PATI	
	WP(C)/10519/2024	MP		15399/2024
183	D-WP(C)/48133/2024	NAGEN KUMAR BARIK		
	WP(C)/28650/2024	MP		15400/2024

184	D-WP(C)/3258/2024 WP(C)/2084/2024	GITANJALI MISHRA @ PANDA MP	ASHOK KUMAR BEHERA	15401/2024
185	D-WP(C)/32041/2023 WP(C)/32041/2023	SUMANYU BEHERA MP	MANORANJAN PADHY	15402/2024
186	D-WP(C)/48137/2024 WP(C)/28685/2024	M/S DEEPAK KUMAR MOHANTY, JAJPUR DAITARI BEHERA MP		15403/2024
187	D-WP(C)/48138/2024 WP(C)/28686/2024	M/S DEEPAK KUMAR MOHANTY, JAJPUR DAITARI BEHEHA MP		15404/2024
188	D-WP(C)/47549/2024 WP(C)/27965/2024	SISIR KANTA PANDA MP	SOUMYA MISHRA	15405/2024
189	D-WP(C)/48146/2024 WP(C)/ /	ARJUNA MUDULI MP	SUSANTA KUMAR LENKA	15406/2024
190	D-WP(C)/48153/2024 WP(C)/ /	SUBRAT KUMAR SAHOO MP	SUDEEP KUMAR SARANGI	15407/2024
191	D-WP(C)/48155/2024 WP(C)/ /	TIKERAM CHHATRIA MP	SWAPNA KUMAR OJHA	15408/2024
192	D-WP(C)/48157/2024 WP(C)/ /	DEBARAJ RANA MP	SWAPNA KUMAR OJHA	15409/2024
193	D-WP(C)/48162/2024 WP(C)/28687/2024	SULATA UPADHYAYA MP	APARESH BHOI	15410/2024
194	D-WP(C)/5621/2022 WP(C)/5621/2022	MADHUSUDAN SARANGI MP	SUBRAT MISHRA	15411/2024
195	D-WP(C)/48166/2024 WP(C)/ /	TRAILOKYANATH NAYAK MP	FALGUNI RAJGURU MOHAPATRA	15412/2024
196	D-WP(C)/48168/2024 WP(C)/28647/2024	ABINASH SOREN MP	SUSHANTA KUMAR MISHRA	15413/2024
197	D-WP(C)/48169/2024 WP(C)/ /	M/S UNISOFT, CUTTACK MP	RAMESH CHANDRA JENA	15414/2024
198	D-WP(C)/48171/2024 WP(C)/ /	JAGANNATH TOPPO MP	TUSAR KUMAR MISHRA	15415/2024
199	D-WP(C)/48171/2024 WP(C)/ /	JAGANNATH TOPPO MP	TUSAR KUMAR MISHRA	15416/2024
200	D-WP(C)/23352/2014 WP(C)/23352/2014	GIRISH CH.MOHANTY MP	BIKRAM SENAPATI	15417/2024
201	D-WP(C)/23352/2014 WP(C)/23352/2014	GIRISH CH.MOHANTY MP	BIKRAM SENAPATI	15418/2024
202	D-WP(C)/23352/2014 WP(C)/23352/2014	GIRISH CH.MOHANTY MP	BIKRAM SENAPATI	15419/2024
203	D-WP(C)/48174/2024 WP(C)/ /	MAMATA SAHOO MP	SAMIR KUMAR MISHRA	15420/2024
204	D-WP(C)/23352/2014 WP(C)/23352/2014	GIRISH CH.MOHANTY MP	M/S.RAMAKANTA MOHANTY, BIKRAM SENAPATI	15421/2024
205	D-WP(C)/28790/2024 WP(C)/16361/2024	SUBASH CHANDRA SETHI MP	GYANA RANJAN SETHI	15422/2024
206	D-WP(C)/48179/2024 WP(C)/ /	M/S. SYNERGY INSTITUTE OF ENGINEERING AND TECHNOLOGY MP	INDRANIL KUMAR MOHANTY, ADHENKANAL	15423/2024
207	D-WP(C)/48202/2024 WP(C)/ /	BASANTA KUMAR SI MP	NIRANJAN LENKA	15424/2024
208	D-WP(C)/48199/2024 WP(C)/ /	MAA SANTOSHI, WOMENS SELF HELP GROUP, PRASAD PANDA MP	SURKTA PRASAD PANDA	15425/2024
209	D-WP(C)/48204/2024 WP(C)/ /	MAA SANKATATARINI, WOMENS SELF HELP GROUP, PRASAD PANDA MP	SURKTA PRASAD PANDA	15426/2024
210	D-WP(C)/48211/2024 WP(C)/ /	ANSAR ALI ANSARI MP	SANGRAM JENA	15427/2024
211	D-WP(C)/48210/2024 WP(C)/ /	MAA GRAMADEBATI, WOMENS SELF HELP GROUP, PRASAD PANDA MP	SURKTA PRASAD PANDA	15428/2024
212	D-WP(C)/48186/2024 WP(C)/ /	NIHAR RANJAN ROUT MP	JAGAMOHAN PATTANAIAK	15429/2024
213	D-WP(C)/48212/2024 WP(C)/ /	BHOJRAJ LUHA MP	SOUMYA RANJAN MOHANTY	15430/2024
214	D-WP(C)/48213/2024 WP(C)/ /	MAA BRUNDABATI, WOMENS SELF HELP GROUP, PRASAD PANDA MP	SURKTA PRASAD PANDA	15431/2024
215	D-WP(C)/48218/2024	JAGANNATH PATNAIK	SIBAPRASAD PATI	

	WP(C)/ /	MP		15432/2024
216	D-WP(C)/48220/2024	RAMESH CHANDRA MAJHI	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		15433/2024
217	D-WP(C)/48209/2024	SAHADEB SAHOO	SRINIBASH SATAPATHY	
	WP(C)/ /	MP		15434/2024
218	D-WP(C)/48230/2024	SANTI LATA SAHOO	SUSANTA SEKHAR MOHAPATRA	
	WP(C)/28663/2024	MP		15435/2024
219	D-WP(C)/48233/2024	RAJKISHORE NAYAK	HARMOHAN DHAL	
	WP(C)/ /	MP		15436/2024
220	D-WP(C)/48234/2024	PRADYUMNA KUMAR BEHERA	SUSANTA KUMAR DASH	
	WP(C)/ /	MP		15437/2024
221	D-WP(C)/48237/2024	RATNAKAR BEHERA	SURYAKANTA DWIBEDI	
	WP(C)/ /	MP		15438/2024
222	D-WP(C)/43416/2024	JUGAL KISHORE BARAL		
	WP(C)/25300/2024	MP		15439/2024
223	D-WP(C)/48200/2024	M/S. BIG BUILD INFRASTRUCTURE AND CRMBODYRICK	CHANDRA NAYAK	
	WP(C)/ /	MP		15440/2024
224	D-WP(C)/12798/2019	MANOJ KUMAR DEEP	M/S.HARA PRASAD RATH	
	WP(C)/12798/2019	MP		15441/2024
225	D-WP(C)/21749/2024	RAMAKANTA SWAIN		
	WP(C)/12393/2024	MP		15442/2024
226	D-WP(C)/48247/2024	BABA LINGARAJ DAS	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		15443/2024
227	D-WP(C)/5520/2019	GIRIJA DEVI		
	WP(C)/5520/2019	MP		15444/2024
228	D-WP(C)/21812/2014	JAIRAM AGARWALLA	M/S.SANJAYA KU.SAMANTARAY	
	WP(C)/21812/2014	MP		15445/2024
229	D-WP(C)/4202/2015	MAA UTTARAYANI ROLLERS FLOOR MILLS PVT.LTD.		
	WP(C)/4202/2015	MP		15446/2024
230	D-WP(C)/21814/2014	JAIRAM AGARWALLA	M/S.SANJAYA KU.SAMANTARAY	
	WP(C)/21814/2014	MP		15447/2024
231	D-WP(C)/3738/2018	BIPIN BIHARI NAYAK	M/S.MANOJA KUMAR KHUNTIA	
	WP(C)/3738/2018	MP		15448/2024
232	D-WP(C)/47991/2024	MAA KHAMBESWARI A WOMENS SELF HELP GROUP	HARIPRASAD PANDA	
	WP(C)/ /	MP		15449/2024
233	D-WP(C)/48262/2024	BHUBANESWARI COAL MINING LIMITED	SATYA SMRUTI MOHANTY	
	WP(C)/ /	MP		15450/2024
234	D-WP(C)/48287/2024	M/S AKASH TRAVELS, KHURDA	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		15452/2024
235	D-WP(C)/48292/2024	MAA GAJALAXMI WSHG GROUP, BALASORE	CHITTA RANJAN PATTNAIK	
	WP(C)/ /	MP		15453/2024
236	D-WP(C)/48225/2024	PRAMOD KUMAR DAS	MANMAYA KUMAR DASH	
	WP(C)/ /	MP		15454/2024
237	D-WP(C)/36244/2024	MD.TAKIUR RAHMAN	MOHAMMED RIAZ	
	WP(C)/22704/2024	MP		15455/2024
238	D-WP(C)/45838/2024	SHIV CHARAN PATRA	ANIRUDHA DAS	
	WP(C)/ /	MP		15456/2024
239	D-WP(C)/48294/2024	PHARMACEUTIACAL INSTITUTE OF INDIA	HARIPATENDRA MOHANTY	
	WP(C)/ /	MP		15457/2024
240	D-WP(C)/48308/2024	MOHAMMED JASIMUDDIN	SUDEEP KUMAR SARANGI	
	WP(C)/ /	MP		15458/2024
241	D-WP(C)/48312/2024	GIRIJA SANKAR RATH	NIHAL RATH	
	WP(C)/ /	MP		15459/2024
242	D-WP(C)/48313/2024	M/S. D.K. ENGINEERING AND CONSTRUCTION	MONTI PRASAD ROSE	
	WP(C)/ /	MP		15460/2024
243	D-WP(C)/48318/2024	SRINIBAS MOHANTY	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		15461/2024
244	D-WP(C)/48320/2024	UMESH CHANDRA MAHALIK	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		15462/2024
245	D-WP(C)/3155/2017	M/S.JINDAL INDIA THERMAL POWER LTDM	S.SATYAJIT MOHANTY	
	WP(C)/3155/2017	MP		15463/2024
246	D-WP(C)/3936/2009	SABITRI PATRA	UPENDRA KUMAR SAMAL	
	WP(C)/3936/2009	MP		15464/2024

247	D-WP(C)/42840/2024 WP(C)/25005/2024	SHREE AMBICA FODDER INDUSTRIES, PHABHISHIKHAKASHUR MP		15465/2024
248	D-WP(C)/44721/2024 WP(C)/26520/2024	GLORIOUS, BBSR MP	ALOK KUMAR PANDA	15466/2024
249	D-WP(C)/44699/2024 WP(C)/26506/2024	PANCHAYAT PRESS, DHENKANAL MP	ALOK KUMAR PANDA	15467/2024
250	D-WP(C)/48325/2024 WP(C)/ /	PRASANTA KUMAR PATNAIK MP	NARESH CHANDRA JENA	15468/2024
251	D-WP(C)/44864/2024 WP(C)/26473/2024	X LENT MP	ALOK KUMAR PANDA	15469/2024
252	D-WP(C)/44725/2024 WP(C)/26444/2024	GLOBAL, BBSR MP	ALOK KUMAR PANDA	15470/2024
253	D-WP(C)/44715/2024 WP(C)/26516/2024	MADE TO ORDER, DHENKANAL MP	ALOK KUMAR PANDA	15471/2024
254	D-WP(C)/44728/2024 WP(C)/26519/2024	RUDRA TRADERS, BBSR MP	ALOK KUMAR PANDA	15472/2024
255	D-WP(C)/48331/2024 WP(C)/ /	ICHHA KUMARI PATEL @ CHOUDHURY MP	PRASANTA KUMAR SATAPATHY	15473/2024
256	D-WP(C)/48334/2024 WP(C)/ /	BENU MALIKA MP	MANASH RANJAN NAYAK	15474/2024
257	D-WP(C)/48338/2024 WP(C)/ /	BHARAT MANDOI MP	MANAS KUMAR CHAND	15475/2024
258	D-WP(C)/48340/2024 WP(C)/ /	SAMPAT KUMAR DASH MP	SAILABALA JENA	15476/2024
259	D-WP(C)/48340/2024 WP(C)/ /	SAMPAT KUMAR DASH MP	SAILABALA JENA	15477/2024
260	D-WP(C)/48341/2024 WP(C)/ /	PRIYABRATA MOHANTY MP	GYANA RANJAN SETHI	15478/2024
261	D-WP(C)/48343/2024 WP(C)/ /	DHRUBA CHARAN MANDOI MP	MANAS KUMAR CHAND	15479/2024
262	D-WP(C)/13673/2022 WP(C)/13673/2022	RAMACHANDRA MISHRA MP		15480/2024
263	D-WP(C)/44718/2024 WP(C)/27052/2024	JAYA PRAKASH BHANJA DEO MP		15481/2024
264	D-WP(C)/48351/2024 WP(C)/ /	BASAPURAM JAYANNA KRUPAKAR MP	AKASH BHUYAN	15482/2024
265	D-WP(C)/27071/2022 WP(C)/27071/2022	PANCHU NAYAK MP	MANOJ KUMAR BALASAMANTA	15483/2024
266	D-WP(C)/48349/2024 WP(C)/ /	SUJATA RANI PATNAIK MP	NARESH CHANDRA JENA	15484/2024
267	D-WP(C)/39576/2024 WP(C)/24304/2024	DHURBA CHANDRA MAHALIK MP	RUPESH KUMAR KANUNGO	15485/2024
268	D-WP(C)/48355/2024 WP(C)/ /	KALPANA SAHOO MP	KARUNAKAR RATH	15486/2024
269	D-WP(C)/48359/2024 WP(C)/ /	PRAMOD KUMAR SAHU MP	SANTOSH KUMAR NANDA	15487/2024
270	D-WP(C)/42793/2024 WP(C)/25125/2024	GURU NANAK PUBLIC SCHOOL, SUNDARSA MP	ANIL KUMAR MISHRA(SR.ADV)	15488/2024
271	D-WP(C)/48363/2024 WP(C)/ /	SWARNALATA SAMAL MP	ARNAV BEHERA	15489/2024
272	D-WP(C)/48183/2024 WP(C)/ /	RANJAN KUMAR MAHARANA MP	CHITRASEN PARIDA	15490/2024
273	D-WP(C)/48367/2024 WP(C)/ /	BABITA SWAIN MP	ARNAV BEHERA	15491/2024
274	D-WP(C)/48372/2024 WP(C)/ /	BIJAYA BARWA MP	ARNAV BEHERA	15492/2024
275	D-WP(C)/41319/2024 WP(C)/25640/2024	CHAKANANDA KAMPA MP		15493/2024
276	D-WP(C)/12858/2012 WP(C)/12858/2012	SMT.SUJATA PATTANAYA MP	M/S.GAUTAM MUKHERJI,M/S.SURJYAKANTA PADHI,A.DAS,B.PANIG	15494/2024
277	D-WP(C)/48375/2024 WP(C)/ /	M/S PANDA BROTHER AND TRADERS MP	ANUP NARAYAN MOHANTY	15495/2024
278	D-WP(C)/48377/2024	KUMUDA RANJAN PANDA	SATYAJIT MOHAPATRA (2)	

	WP(C)/ /	MP		15496/2024
279	D-WP(C)/48267/2024	GURUMAHARAJ ENGICON PVT LTD	BANSHIDHAR BAUG	
	WP(C)/ /	MP		15497/2024
280	D-WP(C)/48379/2024	M/S RELIABLE SECURITY AND INTELLIGENCE SERVICES	MOHAN NANDA	
	WP(C)/ /	MP		15498/2024
281	D-WP(C)/48329/2024	MOHAMMED JAWED AKHTAR KHAN	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		15499/2024
282	D-WP(C)/48386/2024	NRUSINGH CHARAN SWAIN	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		15500/2024
283	D-WP(C)/48387/2024	SEKHAR KUMAR MAHAPATRA	SIDHARTH SHANKAR PADHY	
	WP(C)/ /	MP		15501/2024
284	D-WP(C)/48395/2024	GIRIDHARI GOCHHAYAT	ASHOK KUMAR SARANGI	
	WP(C)/ /	MP		15502/2024
285	D-WP(C)/48397/2024	ABINASH SAHOO	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		15503/2024
286	D-WP(C)/48401/2024	SANJITA SAHAJI	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		15504/2024
287	D-WP(C)/48403/2024	NARAYAN PRADHAN	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		15505/2024
288	D-WP(C)/48410/2024	RABIRATANA KARIALI	BIDESH RANJAN BEHERA	
	WP(C)/ /	MP		15506/2024
289	D-WP(C)/48412/2024	PHARMACEUTICAL INSTITUTE OF INDIA	PARIPATI MOHANTY	
	WP(C)/ /	MP		15507/2024
290	D-WP(C)/48413/2024	PARTHA SARATHI PARIJA	BIDESH RANJAN BEHERA	
	WP(C)/ /	MP		15508/2024